

Brihinmumbai Mahanagarपालिका
Head Office, Legal Department 3rd
Floor annexe building
Mahanagarपालिका Marg, CST
Mumbai-400001
Date : 25/02/2026

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

ORIGINAL APPLICATION NO. 146 OF 2025 (WZ)

Sagar Kantilal Devre

...Applicant

Versus

State of Maharashtra & Ors

...Respondent

To,
The Hon'ble National Green Tribunal,
Western Zone Bench, Pune

Respected Sir,

The Hon'ble Tribunal vide order dated 11/12/2025 in the above mentioned matter had directed the Respondent No. 3 The Municipal Corporation of Greater Mumbai (BMC) to submit report as to the status of re-presentation /request of the applicant vide his letter dated 06/12/2025 and thereafter had adjourned the hearing to 27/02/2025.

In compliance of the order dated 11/12/2025 of the Hon'ble Tribunal please find enclose herewith the report of Deputy Superintendent of garden (Zone VI) on behalf of these Respondent BMC.

Enclosure copy of report Dated 09/02/2026



Advocate For BMC

BRIHANMUMBAI MUNICIPAL CORPORATION

Office of Dy. Supdt. of Gardens Z-V and Z-VI, Lodha Complex-S division, Gate No.3, Amenity Building, 3rd Floor, Kanjurmarg(East), Mumbai- 400 042.

No. DYSG /00/998 / Z- VI, Dt. 09 /02/2026

Sub : Letter written by applicant dtd. 06.12.2025 to BMC asking to give details of Tree cutting and transplanting plant with respect to the project elevated Express way (EEW) connecting the free way to Mulund (E), which is likely to cut 706 trees.

Ref : LO/MC/2470/DRT, dt. 03.02.2026

With reference to your letter for comments to paragraphs of petition and prayers clauses. Detailed report of Garden dept. is as follows :

1. The proposal regarding cutting 218 trees & transplanting 403 trees coming in proposed construction of elevated Eastern Free Way, extension from Chheda Nagar to Anand Nagar, Thane in 'N', 'S' & 'T' Ward was received in this office on dt. 27.06.2025 from Executive Engineer (Engineering Dept.) M.M.R.D.A. (Pg.No.1)

2. Accordingly the site was inspected by the staff of Garden Department and applicant was instructed to include newly planted trees in the tree inventory. Hence the total count of trees was increased from 1331 to 1652, out of the 1652 trees 382 trees were proposed to cut and 341 trees were proposed to transplant. (Pg.No.2-3)

3. Further meeting was held on 28.08.2025 at this office where Asstt. Manager (Navyug Engineering), Horticulturist & Asstt. Supdt. Of Garden 'N', 'S' 'T' Ward were present. The proposal was reviewed to again check feasibility to save maximum of trees. (Pg.No.5-7)

4. In reply 17 more trees were saved and the proposal for cutting 320 trees & transplanting 386 trees was processed. (Pg.No.9-21)

Total Nos. of trees : 1655

No. of trees proposed to cut : 320

No. of trees proposed to transplant : 386

No. of trees proposed to be retained : 949

Ward	N ward	S ward	T ward
Total Nos.of trees	581	623	451
No. of trees proposed to cut	118	115	87
No. of trees proposed to transplant	133	103	150
No. of trees proposed to be retained	330	405	214

5. The Advertisement (Information regarding proposal and hearing) for the said proposal was published in local newspapers in Marathi, Hindi, English & Urdu Newspapers and B.M.C. Portal on 07.10.2025 as per Section-8 of Maharashtra (Urban Areas) Protection and Preservation of Trees Act, 1975. (Pg.No.28-29)

6. The Hearing for the objections / suggestions received by citizens was conducted on 16.10.2025 at Office of Supdt. Of Gardens & Tree Officer. No citizen was personally present for the hearing. 80 emails were received in the period from dt. 07.10.2025 to 16.10.2025. 82 emails were received after 16.10.2025. Majority of the objections / suggestions received in this office were regarding Tabebuia trees, change in alignment of the proposed road, if possible try trimming of trees instead of cutting / transplanting. (Pg.No.31-61)

7. Letter was sent to Executive Engineer (Engineering Dept.) M.M.R.D.A., for submitting notice photos & location for new plantation and transplantation of trees. Also letter was sent to conduct hearing and check feasibility to save maximum number of affected trees with reference to objections received via e-mail.(Pg.No.69-71)

8. Members of NGO- Green Umbrella Foundation, Shri. Stalin D. had visited this office to know about the details of said proposal. And number of tabebuia trees affecting in the said proposal. Also letter was received from Adv. Sagar Devare related to said proposal, reply was sent on dt. 19.11.2025 stating all the details related to cutting / transplanting of trees affecting in the said proposal. (Pg. No.73-83).

9. Reply letter from Ex. Engineer (Engineering Dept.) M.M.R.D.A., related to point no. 7 was received in this office on dt. 25.11.2025 stating that Brihanmumbai Municipal Corporation, being the competent Tree Authority under the Maharashtra (Urban Areas) Protection and Preservation of Trees Act, 1975 (Maharashtra Act. No. XLIV of 1975), is solely responsible for examining, hearing, and addressing all objections, complaints and suggestions received from citizens pertaining to the said proposal.(Pg.No.85-86)

10. Again letters were sent to Executive Engineer (Engineering Dept.) M.M.R.D.A. on dt. 27.11.2025 & 16.12.2025 stating that as the objections are related to change in location, changing of alignment, saving maximum trees. Hence remarks can be given by M.M.R.D.A related to the above concerns.(Pg.No.87-89)

11. Reply was received from MMRDA on dt. 31.12.2025 stating that maximum trees are already saved and large scale shifting of alignment is not feasible at this stage as alignment is already finalized after extensive engineering studies, statutory clearances and consideration of traffic and land constrains. Any major deviation would result in significant technical, financial and implementation challenges. (Pg.No.91-93)

12. At present the said proposal is pending due to non submission documents related to notice photos & **location for new plantation and transplantation of trees.** On submission of compliance from MMRDA proposal will be process further.

[Handwritten Signature]
Dy. Supdt. Of Gardens (Z-VI)

Adv. Harishchandra Salve
Asst. Law Officer (DRT)



[Handwritten Signature]
Harishchandra Salve, ALO



दिनांक: १४/०८/२०२५

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क्र. अवि/ पूर्व मुक्त मार्ग/ वृ. म. पा./वृक्ष/२०२५/५५.

प्रति,

मा.मुख्य उद्यान अधीक्षक,

बृहन्मुंबई महानगरपालिका,

हम्बोल्ट पेंग्विन बिल्डिंग,

दुसरा मजला, डॉ. बाबासाहेब आंबेडकर रोड,

भायखळा (पू), मुंबई - ४०० ०२७

विषय:- पूर्व द्रुतगती महामार्गावर मुंबई शहरातील छेडानगर ते आनंद नगर पर्यंतच्या उन्नत मार्गाचे बांधकाम करणे
- बाधित वृक्ष तोडणे/ पुनरोपण करणेबाबत.

संदर्भ : या कार्यालयाचे पत्र क्र. अवि/ छेडानगर ते आनंद नगर/ वृ. म. पा./वृक्ष/२०२५/०१, दिनांक: २६/०६/२०२५
महोदय,

उपरोक्त संदर्भिय विषयान्वये या कार्यालयाद्वारे पूर्व द्रुतगती महामार्गावर छेडानगर ते आनंद नगर उन्नत रस्त्याचा प्रकल्पामध्ये बाधित होणारे वृक्ष तोड / पुनरोपण करणेबाबतचा प्रस्ताव, वृक्षांचा स्थळदर्शक नकाशा, वृक्षांची माहिती, वृक्षांचे छायाचित्र आपल्या कार्यालयास संदर्भिय पत्रान्वये पडताळणी व मंजूरीसाठी सादर करण्यात आले होते.

सादर बाबत दि.१० जुलै २०२५ रोजी बृहन्मुंबई महानगरपालिकेचे अधिकारी, प्रकल्प सल्लागार तसेच कंत्राटदार यांच्यासमवेत स्थळ पाहणी दरम्यान प्रस्तावित मार्गाच्या (ROW) काही भागांत नव्याने वृक्ष लागवड झालेली आढळून आले. बृहन्मुंबई महानगरपालिकेच्या अधिकाऱ्यांनी कळविले की, ही वृक्ष लागवड २०२५ च्या जागतिक पर्यावरण दिना निमित्त करण्यात आली होती व ती वृक्ष सूचीमध्ये समाविष्ट करण्याचे निर्देश कंत्राटदारास देण्यात आले.

त्यानुसार कंत्राटदारामार्फत पुनश्च सर्वेक्षण करण्यात आले व त्याअनुषंगाने प्रस्तावित मार्गामध्ये एकूण १६५२ वृक्ष बाधित होत असून, सुधारित वृक्ष सूची नुसार त्यांचे वर्गीकरण पुढीलप्रमाणे आहे:

क्र.	वृक्ष श्रेणी	सुधारित वृक्ष सूचीतील संख्या
1.	राखून ठेवावयाचे वृक्ष	९२९
2.	पुनरोपण करावयाचे वृक्ष	३४९
3.	तोडावयाचे वृक्ष	३८२
	एकूण	१६५२

Mumbai Metropolitan Region Development Authority

Bandra-Kurla Complex, Bandra East, Mumbai 400 051.

EPABX +91 22 2659 0001 / 4000

<https://mmrda.maharashtra.gov.in>

सादर. सुधारित वृक्ष सूची आपल्या पडताळणी व मंजूरीसाठी सादर करण्यात येत आहे.
माहिती करिता व पुढील आवश्यक कार्यवाही करिता सादर.

सोबत : वरीलप्रमाणे

Atul D. Patil
14/08/2025
(अतुल.द.पाटील)
कार्यकारी अभियंता
अभियांत्रिकी विभाग

प्रत:-

१. मुख्य अभियंता (अ. का.), अभियांत्रिकी विभाग, मुं.म.प्र.वि.प्रा. - यांना माहितीसाठी सविनय सादर
२. अधीक्षक अभियंता, अभियांत्रिकी विभाग, मुं.म.प्र.वि.प्रा. - यांना माहितीसाठी सविनय सादर
३. सहाय्यक अभियंता श्रेणी १, अभियांत्रिकी विभाग, मुं.म.प्र.वि.प्रा. - यांना माहिती व आवश्यक कार्यवाहीकरीता रवाना
४. प्रकल्प संचालक (सल्लागार), मे. शेलाडिया असोसिएट्स इंक. आणि मे. एस.एम.ई.सी. इंटरनॅशनल - यांना माहिती व आवश्यक कार्यवाहीकरीता रवाना
५. प्रकल्प व्यवस्थापक (कंत्राटदार), मे. नवयुगा इंजिनीअरींग कं. लि. यांना माहिती व आवश्यक कार्यवाहीकरीता रवाना

बृहन्मुंबई महानगरपालिका
उद्यान अधीक्षक यांचे कार्यालय
व वृक्ष प्राधिकरण
20 AUG 2025
क्रमांक SG/1/783
21/08/25

उप-उद्यान अधीक्षक
(पूर्व-उप-२)-६
क्रमांक: TA/P/49
दिनांक: 21/08/2025

उप-उद्यान अधीक्षक
(पूर्व-उप-२)-६
क्रमांक: TA/P/49
दिनांक: 21/08/2025

ह.अ.उ. (Z-1/II, III, IV, V, VI, VII, TA)

प्रशा. अ. VJBU

योग्य त्या कार्यवाही करिता

उद्यान अधीक्षक

संबंधित विभागाचे सहाय्यक उद्यान अधीक्षक,

एन विभाग

एस विभाग

टी विभाग

मुख्य लिपिक/लिपिक प.व्य./उ.वि.अ. (कार्यालय)

योग्य त्या कार्यवाहीसाठी/चर्चा करावी.

अहवाल

दिवसात सादर करावा.

उप उद्यान अधीक्षक (परि-६)

वहन्मुंबई महानगरपालिका

क्र. उ३५१/ओडी/५०७/परि-०६
२८/०८/२०२५

विषय : दिनांक २८.०८.२०२५ रोजी उप उद्यान अधीक्षक (परि.-६ यांचे दालनात पूर्व द्रुतगती मार्गावरील प्रस्तावित विस्तारित Eastern Free Way च्या कामात वाधित होणा-या वृक्षांवाबत झालेल्या बैठकीचे इतिवृत्त.

पूर्व द्रुतगती महामार्गावर मुंबई शहरातील छेडानगर ते आनंद नगर पर्यंतच्या उन्नत मार्गाचे बांधकाम करणे - वाधित वृक्ष कापणे / पुनर्रोपित करणेबाबतच्या प्रस्तावाच्या अनुषंगाने, प्रत्यक्ष रथळपाहणी नंतर, दिनांक २८.०८.२०२५ रोजी दुपारी १२:३० वाजता परिमंडळ-६ मधील 'एन', 'एस' आणि 'टी' विभागातील सहाय्यक उद्यान अधीक्षक, प्रकल्प सल्लागार तसेच संबंधित कंत्राटदार यांचे समवेत बैठक आयोजित करण्यात आली.

सादर बैठकीस खालील प्रमाणे प्रतिनिधी उपस्थित होते.

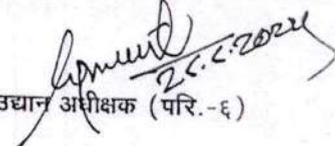
१. श्री. वी. विरंजने (सहा.व्यवस्थापक- नवयुग इंजिनियरिंग कं.)	7982188815
२. श्री. मंगेश विश्वकर्मा (हॉर्टिकल्चरिस्ट-सोहम लॅण्डरकेप्स)	9699654672
३. श्रीम. शैलेजा सुर्यवंशी (सहा.उद्यान अधीक्षक 'एन' विभाग)	9594323624
४. श्री. ऋषिकेश हेंद्रे (सहा.उद्यान अधीक्षक 'एस' विभाग)	8108491060
५. श्री. संदिप राऊत (सहा.उद्यान अधीक्षक 'टी' विभाग)	9820441346

पूर्व द्रुतगती महामार्गावर मुंबई शहरातील छेडानगर ते आनंद नगर पर्यंतच्या उन्नत मार्गाचे बांधकाम करणे - वाधित वृक्ष कापणे / पुनर्रोपित करणेबाबत, कार्यकारी अभियंता (अभियांत्रिकी विभाग) एम.एम.आर.डी.ए. यांजकडून दि. २६.०६.२०२५ रोजी प्राप्त प्रस्तावाच्या अनुषंगाने करण्यात आलेल्या पाहणी दरम्यान आढळून आलेल्या त्रुटी जसे की, नव्याने लागवड करण्यात आलेल्या वृक्षांवर क्रमांक टाकून सादर वृक्षांसह एकूण वृक्षांची यादी बनविणे तसेच, नमुद कामात वाधित होत असलेल्या वृक्षांपैकी जास्तीत जास्त वृक्ष वाचविण्याची शक्यता तपासणे गरजेचे आहे. याबाबत सविस्तर चर्चा करण्यात आली. सादर चर्चेदरम्यान प्रकल्प सल्लागार, यांनी संपुर्ण आराखड्याची विस्तृत माहिती दिली.

बैठकीत झालेल्या चर्चेच्या अनुषंगाने खालील प्रमाणे सूचना देण्यात आल्या आहेत.

- १) सद्यस्थितीत सादर केलेल्या आराखड्यामध्ये प्रस्तावित उन्नत मार्ग सुस्पष्ट दिसत नसल्याने, सुधारित आराखडा आवश्यक सूचीसह सादर करणे आवश्यक आहे.
- २) सद्यस्थितीत सादर केलेल्या आराखड्यानुसार ३८२ वृक्ष कापणे, ३४९ वृक्ष पुनर्रोपित करणेकरीता प्रस्तावित करण्यात आले असून, आराखड्याचे निरीक्षण केले असता, प्रथम दर्शनी २५ ते ३० वृक्ष वाचण्याची शक्यता असल्याचे निदर्शनास आले. तरी, जास्तीत जास्त वृक्ष वाचविण्याची शक्यता तपासून सुधारित प्रस्ताव आराखड्यासह सादर करणे आवश्यक आहे.

तदनंतर उप उद्यान अधीक्षक परिमंडळ-६ यांनी सुधारित आराखड्यानुसार उपरोक्त नमुद प्रस्तावाची पडताळणी करून प्रस्ताव वृक्ष प्राधिकरणास सादर करणेबाबत सूचना देऊन बैठक समाप्त करण्यात आली.


उप उद्यान अधीक्षक (परि.-६)

१. सहा उद्यान अधीक्षक एन / एस / टी विभाग

२. कार्याकारी अभियंता (अभियांत्रिकी विभाग)
एम.एम.आर.डी.ए. कार्यालय,
वांद्रा-कुर्ला कॉम्प्लेक्स, वांद्रा (पूर्व)
मुंबई - ४०० ०५१
३. श्री. वी. विरंजने (सहा. व्यवस्थापक)
नवयुग इंजिनियरिंग कंपनी
ऐरोली उड्डाण पुलाखाली,
पूर्व द्रुतगती मार्ग, भांडुप पंपिंग स्टेशनजवळ,
मुलुंड (पूर्व), मुंबई - ४०० ०८१
४. श्री. मंगेश विश्वकर्मा (प्रकल्प सल्लागार)
सोहम लॅण्डरकेप्स
१८०४, शारदा कुटीर, डॉ. आंबेडकर रोड,
मुलुंड (प.), मुंबई - ४०० ०८०
- ✓ ५. मा. उद्यान अधीक्षक व वृक्ष अधिकारी
महोदय,

मुंबई महानगरपालिका (SP)
उद्यान अधीक्षक यांचे कार्यालय
व वृक्ष प्राधिकरण
29 AUG 2025
क्रमांक SG/1905
०१०९१२५

उप-उद्यान (पूर्व-उपनगर)
जातक क्र. 1786
दिनांक 03/09/2025

उ.अ.उ. (Z-1/II, III, IV, V, VI, VII, TA)
प्रशा. अ. VJBU
योग्य त्या कार्यवाही करिता
उद्यान अधीक्षक

संबंधित विभागाचे सहाय्यक उद्यान अधीक्षक,
एन विभाग
एस विभाग
टी विभाग
मुख्य लिपिक/लिपिक न.व्य./उ.वि.स. (कार्यालय)
योग्य त्या कार्यवाहीसाठी/चर्चा करावी.
अहवाल दिवसात सादर करावा.

उद्यान अधीक्षक (पदि.)

वृहन्मुंबई महानगरपालिका

उप उद्यान अधीक्षक (परि.-5 व 6) यांचे कार्यालय, 3 रा मजला, ऍमेनिटी विल्डिंग, लोडा कॉम्प्लेक्स,
गेट नं. 3, कांजूरमार्ग (पूर्व), मुंबई - 400 042

क्र. उपउअ/TT/P/3/परि.-६, दि. २८/०८/२०२५

प्रति,
कार्यकारी अभियंता (अभियांत्रिकी विभाग)
एम.एम.आर.डी.ए. कार्यालय,
वांद्रा-कुर्ला कॉम्प्लेक्स, वांद्रा (पूर्व)
मुंबई - ४०० ०५९

विषय : पूर्व द्रुतगती महामार्गावर मुंबई शहरातील छेडानगर ते आनंद नगर पर्यंतच्या
उन्नत मार्गाचे बांधकाम करणे - बाधित वृक्ष कापणे / पुनरोपित करणेबाबत.

संदर्भ : १) अवि/छेडानगर ते आनंदनगर/वृहन्मुंबई महानगरपालिका/वृक्ष/२०२५/०९,
दि. २६.०६.२०२५
२) अवि/पूर्व मुक्तमार्ग/वृ.म.पा./वृक्ष/२०२५/५४, दि. १४.०८.२०२५

महोदय,

उपरोक्त संदर्भिय विषयान्वये पूर्व द्रुतगती मार्गावर छेडानगर ते आनंद नगर उन्नत रस्त्याच्या प्रकल्पामध्ये
बाधित होणारे वृक्ष कापणे / पुनरोपित करणेबाबतचा प्रस्ताव, कार्यकारी अभियंता (अभियांत्रिकी विभाग)
एम.एम.आर.डी.ए. यांजकडून ह्या कार्यालयास दि. २६.०६.२०२५ रोजी प्राप्त झाला होता.

सादर प्रस्तावात नमुद उन्नत मार्गाचे बांधकाम महापालिकेच्या एन, एस आणि टी विभागाच्या अखत्यारित येत
असल्याने, सादर प्रस्तावाच्या पडताळणीकरीता प्रकल्प सल्लागार तसेच संबंधित कंत्राटदार यांचे समवेत वृहन्मुंबई
महानगरपालिकेच्या टी विभाग उद्यान खात्याचे संबंधित अधिकारी यांनी दि. ०८.०७.२०२५ रोजी व एन आणि एस
विभागाचे उद्यान खात्याचे अधिकारी यांनी दि. १०.०७.२०२५ रोजी संयुक्त स्थळपाहणी केली. पाहणी दरम्यान असे
आढळून आले की, कापणे / पुनरोपित करणेकरीता प्रस्तावित वृक्षांपैकी काही वृक्ष वाचविणे शक्य असल्याचे तसेच
नव्याने रोपित करण्यात आलेल्या वृक्षांना क्रमांक नसल्याचे निदर्शनास आले. तदनुषंगाने, प्रकल्प सल्लागार तसेच
संबंधित कंत्राटदार यांना प्रकल्पात बाधित होत असलेल्या वृक्षांपैकी जास्तीत जास्त वृक्ष वाचविण्याची शक्यता तपासून व
ज्या वृक्षांना क्रमांक देण्यात आलेले नाहीत अशा वृक्षांना क्रमांक देऊन, सुधारित प्रस्ताव आराखड्यासह उप उद्यान
अधीक्षक (परि.-६) कार्यालयास सादर करणेबाबत, संबंधित विभागीय सहाय्यक उद्यान अधीक्षक यांनी कळविले.

सादर सूचनेनुसार कार्यकारी अभियंता (अभियांत्रिकी विभाग) एम.एम.आर.डी.ए. यांजकडून ह्या कार्यालयास
दि. २०.०८.२०२५ रोजी सुधारित प्रस्ताव प्राप्त झाला आहे. सुधारित प्रस्तावाच्या अनुषंगाने एन, एस आणि टी
विभागाचे सहाय्यक उद्यान अधीक्षक, प्रकल्प सल्लागार तसेच संबंधित कंत्राटदार यांची उप उद्यान अधीक्षक (परि.-६)
यांच्या दालनामध्ये दि. २८.०८.२०२५ रोजी बैठक आयोजित करण्यात आली; सादर बैठकी दरम्यान प्रकल्प सल्लागार
यांनी संपूर्ण आराखड्याची विस्तृत माहिती दिली. चर्चे दरम्यान खालील नमुद बाबी आढळून आलेल्या आहेत.

१) सद्यस्थितीत सादर केलेल्या आराखड्यामध्ये प्रस्तावित उन्नत मार्ग सुस्पष्ट दिसत नसल्याने, सुधारित आराखडा
आवश्यक सूचीसह सादर करणे आवश्यक आहे.

२) सद्यस्थितीत सादर केलेल्या आराखड्यानुसार ३८२ वृक्ष कापणे, ३४९ वृक्ष पुनरोपित करणेकरीता प्रस्तावित
करण्यात आले असून, आराखड्याचे निरीक्षण केले असता, प्रथम दर्शनी २५ ते ३० वृक्ष वाचण्याची शक्यता असल्याचे
निदर्शनास आले. तरी, जास्तीत जास्त वृक्ष वाचविण्याची शक्यता तपासून सुधारित प्रस्ताव आराखड्यासह सादर करणे
आवश्यक आहे.

तरी, वरील बाबीची पूर्तता करून सुधारित प्रस्ताव सादर करावा.

आपला विश्वास,

०१८

उप उद्यान अधीक्षक (परि.-६)

BRIHANMUMBAI MUNICIPAL CORPORATION
TREE AUTHORITY

Supdt. Of Gardens

1. Proposed for remarks

i) Approval for granting NOC for C.C. / further C.C.

2. Name of proposed work: - Tree NOC for Proposed construction of elevated Eastern Free Way Extension from Chheda Nagar to Anand Nagar Thane in 'N,S, T Ward

3. Date of completion of shortfall : 22.09.2025

4. Date of inspection : 08.07.2025, 28.08.2025, 01-09-2025, 03-09-25 & 18.09.2025

5. Observation

D) Total no. of Trees existing on plot/site :- 1655 Nos.

(Trees No. 1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 16A, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 27A, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 101A, 101B, 102, 102A, 103, 104, 105, 106, 106A, 107, 108, 109, 110, 111, 111A, 111B, 112, 112A, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 122A, 122B, 123, 123A, 124, 125, 126, 127, 127A, 128, 129, 130, 131, 132, 133, 133A, 134, 135, 136, 137, 138, 139, 140, 141, 141A, 142, 143, 143A, 143B, 144, 145, 145A, 146, 147, 147A, 148, 149, 150, 150A, 150B, 150C, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162, 162A, 163, 164, 165, 166, 167, 168, 168A, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 186A, 186B, 187, 188, 189, 189 A, 189 B, 189 C, 189 D, 190, 190A, 191, 192, 193, 194, 195, 196, 197, 198, 198A, 199, 199A, 200, 201, 201A, 202, 203, 203 A, 203 B, 203 C, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 226A, 227, 227A, 228, 228A, 229, 229A, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 239A, 240, 241, 241A, 242, 242A, 243, 244, 245, 246, 247, 248, 249, 250, 251, 251A, 251B, 252, 253, 253A, 253B, 253C, 254, 255, 256, 256A, 256B, 256C, 257, 258, 259, 260, 261, 262, 263, 263A, 264, 264A, 265, 265A, 266, 266A, 267, 267A, 268, 269, 270, 271, 271A, 271B, 272, 272A, 273, 274, 275, 275A, 275B, 275C, 275D, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 286A, 287, 288, 288A, 288B, 289, 289A, 289B, 290, 291, 292, 293, 293A, 293B, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 304A, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 323 A, 323 B, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 349 A, 350, 351, 352, 353, 354, 355, 356, 357, 358, 358A, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 380A, 381, 381A, 382, 383, 384, 385, 386, 387, 388, 389, 390, 390A, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 400A, 401, 402, 403, 403A, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 423A, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 459A, 460, 461, 462, 463, 464, 465, 466, 466A, 467, 468, 469, 470, 470A, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 554A, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 564A, 564B, 564C, 564D, 564E, 564F, 564G, 564H, 565, 565A, 565B, 566, 567, 567A, 567B, 568, 568A, 569, 570, 571, 572, 572A, 572B, 572C, 572D, 572E, 572F, 572G, 572H, 572I, 572J, 572K, 572L, 573, 573A, 574, 575, 575A, 575B, 576, 577, 577A, 578, 579, 580, 581, 581 A, 582, 583, 583 A, 583 B, 583 C, 583 D, 584, 585, 586, 587, 587 A, 588, 589, 590, 591, 592, 593, 594, 595, 595A, 596, 597, 598, 599, 599A, 600, 601, 601A, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 616 A, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 637A, 638, 638A, 639, 639A, 640, 640A, 641,

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 767A, 768, 768A, 769, 769A, 769B, 770, 771, 772, 773, 774, 774A, 774B, 775, 776, 776A,
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 F, 851 G, 852, 852 A, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865,
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 869 K, 869 L, 869 M, 869 N, 869 O, 869 P, 869 Q, 869 R, 869 S, 869 T, 869 U, 870, 871, 872,
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 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992,
 993, 994, 995, 996, 997, 998, 999, 1000, 1001, 1001A, 1002, 1003, 1004, 1005, 1006, 1007,
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 1134, 1135, 1136, 1137, 1138, 1139, 1140, 1141, 1142, 1143, 1144, 1145, 1146, 1147, 1148,
 1149, 1150, 1151, 1152, 1153, 1154, 1155, 1156, 1157, 1158, 1159, 1160, 1161, 1162, 1163,
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 1246, 1247, 1248, 1249, 1250, 1251, 1252, 1253, 1254, 1255, 1256, 1257, 1258, 1259, 1260,
 1260 A, 1260 B, 1260 C, 1260 D, 1261, 1262, 1263, 1263 A, 1264, 1265, 1266, 1267, 1267
 A, 1268, 1269, 1270, 1271, 1271 A, 1272, 1272 A, 1272 B, 1272 C, 1273, 1273 A, 1273 B,
 1274, 1274 B, 1275, 1275 B, 1275 C, 1275 D, 1276, 1276 A, 1277, 1278, 1278 A, 1279,
 1280, 1281, 1282, 1282 A, 1282 B, 1283, 1283 A, 1283 B, 1283 C, 1283 D, 1284, 1285,
 1286, 1286 A, 1287, 1288, 1289, 1290, 1291, 1292, 1293, 1294, 1295, 1295 A, 1296, 1297,
 1298, 1299, 1300, 1301, 1302, 1303, 1304, 1305, 1305 A, 1306, 1307, 1308, 1309, 1310,
 1310 A, 1311, 1312, 1312 A, 1313, 1314, 1314 A, 1315, 1316, 1317, 1317 A, 1318, 1319.

1319 A, 1320, 1320 A, 1320 B, 1321, 1322, 1322 A, 1322 B, 1322 C, 1323, 1323 A, 1324, 1324 A, 1324 B, 1325, 1326 & 1327)

II) Total nos. of Trees coming in proposed work:- 706 Nos.

(Trees No. 1, 6, 7, 8, 9, 10, 24, 28, 29, 54, 55, 56, 61, 62, 63, 69, 70, 74, 75, 76, 77, 93, 94, 95, 96, 97, 98, 99, 100, 101, 101A, 101B, 102, 102A, 103, 106, 106A, 107, 108, 109, 110, 111A, 111B, 112, 112A, 113, 114, 115, 118, 119, 120, 121, 122, 122A, 122B, 123, 123A, 126, 127, 127A, 128, 129, 131, 132, 133, 133A, 134, 137, 138, 139, 140, 141A, 142, 143, 143A, 143B, 145, 145A, 146, 147, 147A, 148, 149, 150, 150A, 150B, 150C, 151, 152, 153, 156, 157, 158, 159, 160, 161, 162, 162A, 163, 164, 165, 168, 168A, 169, 170, 171, 172, 173, 176, 177, 178, 179, 182, 183, 184, 185, 186, 187, 188, 190, 190A, 193, 194, 195, 196, 197, 198, 200, 201, 201A, 202, 203, 203 A, 203 B, 203 C, 204, 205, 206, 207, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 226A, 227, 227A, 229, 230, 231, 232, 233, 235, 236, 237, 238, 239, 240, 241, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 546, 547, 548, 549, 550, 552, 553, 555, 556, 559, 562, 563, 574, 575, 578, 579, 580, 582, 583, 584, 587, 587 A, 751, 751A, 753, 754, 756, 756A, 756B, 757, 758, 761, 762, 763, 764, 765, 766, 767, 768, 768A, 769, 770, 771, 772, 774B, 776, 776A, 777, 778, 778A, 779, 780, 780A, 781, 783, 784, 785, 786, 787, 788, 788A, 789, 790, 791, 792, 793, 794, 795, 796, 797, 797A, 798, 799, 800, 801, 802, 803, 804, 805, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 819A, 821, 822, 823, 824, 825, 826, 827, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 869 A, 869 B, 869 C, 869 D, 869 E, 869 F, 869 G, 869 H, 869 I, 869 J, 869 K, 869 L, 869 M, 869 N, 869 O, 869 P, 869 Q, 869 R, 869 S, 869 T, 869 U, 894, 895, 896, 897, 898, 899, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 914, 915, 917, 917A, 917F, 917G, 919, 920, 921, 922, 923, 924, 958, 959, 960, 962, 963, 964, 965, 966, 967, 968, 969, 970, 973, 980, 981, 982, 983, 984, 985, 986, 987, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000, 1001, 1002, 1003, 1004, 1005, 1006, 1007, 1008, 1010A, 1011, 1014A, 1015, 1016, 1019A, 1021, 1022, 1023, 1024, 1026, 1026A, 1027, 1028, 1032, 1032A, 1033, 1036, 1037, 1038, 1039, 1043, 1044, 1045, 1046, 1047, 1048, 1052, 1053, 1054, 1057, 1058, 1059, 1060, 1063, 1064, 1067, 1067A, 1068, 1069, 1070, 1072, 1073, 1076, 1076A, 1077, 1078, 1079, 1084, 1084A, 1084B, 1084C, 1084D, 1086, 1087, 1087A, 1089B, 1090, 1090A, 1090B, 1090C, 1091, 1093, 1093A, 1093B, 1094, 1094A, 1094B, 1096, 1098, 1099, 1101, 1105, 1106, 1108, 1108A, 1108B, 1108C, 1111, 1112, 1113, 1115, 1116, 1119, 1120, 1121, 1124, 1125, 1126, 1127, 1128, 1129, 1136, 1137, 1138, 1143, 1144, 1145, 1146, 1149, 1150, 1153, 1154, 1161, 1168, 1168A, 1169, 1169A, 1175, 1176, 1177, 1178, 1179, 1180, 1181, 1182, 1183, 1184, 1185, 1186, 1187, 1188, 1189, 1190, 1191, 1192, 1193, 1194, 1195, 1196, 1197, 1198, 1199, 1200, 1201, 1202, 1203, 1204, 1205, 1206, 1207, 1208, 1209, 1210, 1211, 1212, 1213, 1213A, 1214, 1215, 1216, 1217, 1218, 1219, 1220, 1221, 1222, 1223, 1224, 1225, 1226, 1227, 1228, 1229, 1230, 1231, 1232, 1233, 1234, 1235, 1236, 1237, 1238, 1239, 1240, 1241, 1242, 1243, 1244, 1244A, 1245, 1246, 1247, 1248, 1249, 1250, 1251, 1252, 1253, 1254, 1255, 1256, 1257, 1258, 1259, 1260 D, 1261, 1262, 1263, 1263 A, 1264, 1265, 1266, 1267, 1267 A, 1268, 1269, 1270, 1271, 1271 A, 1272, 1272 A, 1272 B, 1272 C, 1273, 1273 A, 1273 B, 1274, 1274 B, 1275, 1275 B, 1275 C, 1275 D, 1276, 1276 A, 1277, 1278, 1278 A, 1279, 1280, 1281, 1282, 1282 A, 1282 B, 1283, 1283 A, 1283 B, 1283 C, 1283 D, 1284, 1285, 1286, 1286 A, 1287, 1288, 1289, 1290, 1291, 1292, 1293, 1294, 1295, 1295 A, 1296, 1297, 1298, 1299, 1300, 1301, 1302, 1303, 1304, 1305, 1305 A, 1306, 1307, 1308, 1309, 1310, 1310 A, 1311, 1312, 1312 A, 1313, 1314, 1314 A, 1315, 1316, 1317, 1317 A, 1318, 1319, 1319 A, 1320, 1320 A, 1320 B, 1321, 1322, 1322 A, 1322 B, 1322 C, 1323, 1323 A, 1324, 1324 A, 1324 B, 1325, 1326 & 1327)

a) No. of Trees Proposed to be cut :- 320 Nos.

(Tree No. 1, 9, 10, 54, 55, 56, 61, 62, 63, 69, 70, 74, 75, 76, 77, 93, 96, 97, 118, 119, 121, 123, 127, 132, 134, 137, 138, 140, 143, 148, 150, 151, 156, 159, 165, 171, 173, 176, 177, 179, 182, 184, 185, 190, 193, 194, 195, 197, 198, 200, 201, 204, 206, 207, 209, 211, 213, 214, 215, 216, 217, 219, 220, 222, 223, 224, 225, 226, 227, 236, 239, 524, 532, 547,

562, 580, 582, 583, 584, 587, 587 A, 751, 753, 754, 756, 758, 762, 763, 765, 767, 768, 769, 770, 771, 776, 777, 778, 779, 780, 781, 783, 784, 786, 787, 789, 791, 792, 793, 794, 795, 798, 799, 801, 802, 803, 805, 807, 809, 810, 812, 813, 814, 815, 817, 818, 819, 821, 822, 823, 824, 826, 827, 829, 830, 833, 834, 835, 836, 837, 838, 839, 840, 841, 844, 845, 847, 848, 895, 899, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 923, 969, 986, 991, 992, 993, 999, 1000, 1001, 1003, 1004, 1006, 1011, 1015, 1016, 1026, 1028, 1032, 1037, 1038, 1039, 1043, 1044, 1045, 1048, 1052, 1054, 1063, 1068, 1073, 1079, 1084, 1094, 1101, 1105, 1106, 1112, 1113, 1116, 1119, 1120, 1121, 1124, 1125, 1127, 1129, 1137, 1138, 1143, 1149, 1150, 1176, 1177, 1178, 1179, 1180, 1182, 1183, 1184, 1185, 1186, 1187, 1188, 1189, 1190, 1191, 1192, 1193, 1194, 1195, 1196, 1197, 1198, 1199, 1200, 1201, 1202, 1203, 1204, 1205, 1206, 1207, 1208, 1209, 1211, 1212, 1213, 1213A, 1214, 1215, 1216, 1217, 1218, 1219, 1220, 1221, 1222, 1223, 1224, 1225, 1226, 1227, 1228, 1229, 1230, 1231, 1233, 1234, 1235, 1236, 1237, 1238, 1240, 1241, 1243, 1244A, 1245, 1246, 1247, 1248, 1249, 1250, 1251, 1252, 1253, 1258, 1259, 1261, 1262, 1263, 1264, 1267, 1268, 1269, 1270, 1271, 1276, 1277, 1278, 1279, 1282, 1283, 1287, 1289, 1301, 1302, 1304, 1307, 1308, 1309, 1310, 1312, 1313, 1314, 1316, 1319 A, 1323, 1324 & 1327)

b) No. of Trees proposed to be transplant :- 386 Nos.

(Tree No- 6, 7, 8, 24, 28, 29, 94, 95, 98, 99, 100, 101, 101A, 101B, 102, 102A, 103, 106, 106A, 107, 108, 109, 110, 111A, 111B, 112, 112A, 113, 114, 115, 120, 122, 122A, 122B, 123A, 126, 127A, 128, 129, 131, 133, 133A, 139, 141A, 142, 143A, 143B, 145, 145A, 146, 147, 147A, 149, 150A, 150B, 150C, 152, 153, 157, 158, 160, 161, 162, 162A, 163, 164, 168, 168A, 169, 170, 172, 178, 183, 186, 187, 188, 190A, 196, 201A, 202, 203, 203 A, 203 B, 203 C, 205, 210, 212, 218, 221, 226A, 227A, 229, 230, 231, 232, 233, 235, 237, 238, 240, 241, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 525, 526, 527, 528, 529, 530, 531, 546, 548, 549, 550, 552, 553, 555, 556, 559, 563, 574, 575, 578, 579, 751A, 756A, 756B, 757, 761, 764, 766, 768A, 772, 774B, 776A, 778A, 780A, 785, 788, 788A, 790, 796, 797, 797A, 800, 804, 808, 811, 816, 819A, 825, 831, 832, 842, 843, 846, 869 A, 869 B, 869 C, 869 D, 869 E, 869 F, 869 G, 869 H, 869 I, 869 J, 869 K, 869 L, 869 M, 869 N, 869 O, 869 P, 869 Q, 869 R, 869 S, 869 T, 869 U, 894, 896, 897, 898, 914, 915, 917, 917A, 917F, 917G, 919, 920, 921, 922, 924, 958, 959, 960, 962, 963, 964, 965, 966, 967, 968, 970, 973, 980, 981, 982, 983, 984, 985, 987, 994, 995, 996, 997, 998, 1002, 1005, 1007, 1008, 1010A, 1014A, 1019A, 1021, 1022, 1023, 1024, 1026A, 1027, 1032A, 1033, 1036, 1046, 1047, 1053, 1057, 1058, 1059, 1060, 1064, 1067, 1067A, 1069, 1070, 1072, 1076, 1076A, 1077, 1078, 1084A, 1084B, 1084C, 1084D, 1086, 1087, 1087A, 1089B, 1090, 1090A, 1090B, 1090C, 1091, 1093, 1093A, 1093B, 1094A, 1094B, 1096, 1098, 1099, 1108, 1108A, 1108B, 1108C, 1111, 1115, 1126, 1128, 1136, 1144, 1145, 1146, 1153, 1154, 1161, 1168, 1168A, 1169, 1169A, 1175, 1181, 1210, 1232, 1239, 1242, 1244, 1254, 1255, 1256, 1257, 1260 D, 1263 A, 1265, 1266, 1267 A, 1271 A, 1272, 1272 A, 1272 B, 1272 C, 1273, 1273 A, 1273 B, 1274, 1274 B, 1275, 1275 B, 1275 C, 1275 D, 1276 A, 1278 A, 1280, 1281, 1282 A, 1282 B, 1283 A, 1283 B, 1283 C, 1283 D, 1284, 1285, 1286, 1286 A, 1288, 1290, 1291, 1292, 1293, 1294, 1295, 1295 A, 1296, 1297, 1298, 1299, 1300, 1303, 1305, 1305 A, 1306, 1310 A, 1311, 1312 A, 1314 A, 1315, 1317, 1317 A, 1318, 1319, 1320, 1320 A, 1320 B, 1321, 1322, 1322 A, 1322 B, 1322 C, 1323 A, 1324 A, 1324 B, 1325 & 1326)

III) No. of Trees Proposed to be retained : 949 Nos.

(Tree No. 2, 3, 4, 5, 11, 12, 13, 14, 15, 16, 16A, 17, 18, 19, 20, 21, 22, 23, 25, 26, 27, 27A, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 57, 58, 59, 60, 64, 65, 66, 67, 68, 71, 72, 73, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 104, 105, 111, 116, 117, 124, 125, 130, 135, 136, 141, 144, 154, 155, 166, 167, 174, 175, 180, 181, 186A, 186B, 189, 189 A, 189 B, 189 C, 189 D, 191, 192, 198A, 199, 199A, 208, 228, 228A, 229A, 234, 239A, 241A, 242, 242A, 243, 244, 245, 246, 247, 248, 249, 250, 251, 251A, 251B, 252, 253, 253A, 253B, 253C, 254, 255, 256, 256A, 256B, 256C, 257, 258, 259, 260, 261, 262, 263, 263A, 264, 264A, 265, 265A, 266, 266A, 267, 267A, 268, 269, 270, 271, 271A, 271B, 272, 272A, 273, 274, 275, 275A, 275B, 275C, 275D, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 286A, 287, 288, 288A)

288B, 289, 289A, 289B, 290, 291, 292, 293, 293A, 293B, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 304A, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 323 A, 323 B, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 349 A, 350, 351, 352, 353, 354, 355, 356, 357, 358, 358A, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 380A, 381, 381A, 382, 383, 384, 385, 386, 387, 388, 389, 390, 390A, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 400A, 401, 402, 403, 403A, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 423A, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 459A, 460, 461, 462, 463, 464, 465, 466, 466A, 467, 468, 469, 470, 470A, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 551, 554, 554A, 557, 558, 560, 561, 564, 564A, 564B, 564C, 564D, 564E, 564F, 564G, 564H, 565, 565A, 565B, 566, 567, 567A, 567B, 568, 568A, 569, 570, 571, 572, 572A, 572B, 572C, 572D, 572E, 572F, 572G, 572H, 572I, 572J, 572K, 572L, 573, 573A, 575A, 575B, 576, 577, 577A, 581, 581 A, 583 A, 583 B, 583 C, 583 D, 585, 586, 588, 589, 590, 591, 592, 593, 594, 595, 595A, 596, 597, 598, 599, 599A, 600, 601, 601A, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 616 A, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 637A, 638, 638A, 639, 639A, 640, 640A, 641, 641A, 642, 643, 643A, 643B, 643C, 644, 645, 646, 646A, 647, 647A, 648, 648A, 649, 650, 651, 652, 653, 654, 654A, 655, 656, 657, 657A, 658, 658A, 658B, 659, 659A, 660, 660A, 661, 661A, 662, 663, 664, 664B, 665, 666, 667, 668, 669, 670, 670A, 671, 671A, 672, 673, 674, 675, 676, 677, 677A, 678, 678A, 679, 679A, 680, 680A, 681, 682, 683, 684, 684A, 685, 686, 687, 688, 688A, 689, 689A, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 704A, 705, 706, 707, 708, 709, 710, 710A, 711, 712, 713, 714, 715, 716, 717, 718, 718A, 719, 719A, 720, 721, 721A, 722, 723, 724, 725, 726, 726A, 727, 728, 728A, 728B, 729, 730, 730A, 731, 732, 733, 733A, 734, 734A, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 748A, 749, 750, 752, 752A, 755, 759, 760, 767A, 769A, 769B, 773, 774, 774A, 775, 782, 790A, 806, 820, 828, 849, 850, 851, 851 A, 851 B, 851 C, 851 D, 851 E, 851 F, 851 G, 852, 852 A, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 900, 913, 913A, 915A, 915B, 916, 916A, 916B, 917B, 917C, 917D, 917E, 917H, 918, 918A, 920A, 920B, 920C, 920D, 922A, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 961, 971, 972, 974, 975, 976, 977, 978, 979, 988, 989, 990, 1001A, 1009, 1010, 1010, 1012, 1013, 1014, 1015A, 1017, 1018, 1018A, 1019, 1020, 1025, 1029, 1030, 1031, 1034, 1035, 1040, 1041, 1042, 1049, 1050, 1051, 1055, 1056, 1061, 1062, 1062A, 1062B, 1065, 1066, 1070A, 1071, 1074, 1075, 1075A, 1079A, 1080, 1081, 1082, 1083, 1084E, 1084F, 1084G, 1085, 1085A, 1088, 1089, 1089A, 1092, 1092A, 1095, 1095A, 1095B, 1095C, 1095D, 1095E, 1095F, 1095G, 1095H, 1096 A, 1096 B, 1096 C, 1096 D, 1096 E, 1097, 1100, 1102, 1103, 1104, 1106A, 1106B, 1106C, 1107, 1109, 1110, 1114, 1117, 1118, 1122, 1123, 1130, 1131, 1132, 1133, 1134, 1135, 1139, 1140, 1141, 1142, 1147, 1148, 1151, 1152, 1155, 1156, 1157, 1158, 1159, 1160, 1162, 1163, 1164, 1165, 1166, 1167, 1170, 1171, 1172, 1173, 1174, 1174A, 1260, 1260 A, 1260 B & 1260 C)

A proposal is received from Executive Engineer (Engineer Department), MMRDA for Tree NOC of Proposed construction of elevated Eastern Free Way Extension from Chhedha Nagar to Anand Nagar Thane in N, S & T Ward

A joint site inspection was conducted on 08-07-2025 by the Jr. Tree Officer /Horticulture Assistant N, S, & T Ward, Assistant Supdt. Of Garden N, S & T Ward & Deputy Supdt Garden (Zone-6) and the appointed project consultant to assess the environmental & arboriculture implications of the proposed bridge construction. The purpose of the visit was to perform a field-based evaluation of tree assets located within the project's right-of-way & construction impact zone. The following technical parameters were identified for detailed analysis & discussion.

Key Points to Discuss During Joint Site Visit

1. Tree Inventory and Tagging

- Confirm the number and location of trees within the project area.
- Tag each tree with a unique ID for reference in the proposal.

2. Tree Species and Health Assessment

- Identify species, age, and health condition of each tree.
- Prioritize healthy and rare/native species for preservation or transplantation.

3. Impact of Construction Activities

- Determine which trees fall directly in the construction zone.
- Assess indirect impacts (e. g., root zone disturbance, canopy trimming).

4. Feasibility of Tree Transplantation

- Discuss which trees are suitable for transplantation based on species, size, and health.
- Identify potential relocation sites with similar environmental conditions.

5. Alternative Design Options

- Explore minor realignments or design changes to avoid tree removal.
- Evaluate cost-benefit of design modifications vs. environmental impact.

6. Compensatory Plantation Planning

- Decide on the number of trees to be planted as compensation.
- Select plantation sites and suitable native species.

7. Legal and Regulatory Requirements

- Discuss documentation needed for Tree Authority approval.

8. Safety and Accessibility

- Ensure safe access for machinery and workers during transplantation.
- Identify any trees posing safety risks during construction.

9. Environmental and Aesthetic Considerations

- Evaluate the ecological role of trees (e. g., shade, habitat, erosion control).
- Consider visual impact on the landscape post-construction.

10. Documentation and Reporting

- Capture photographs, GPS coordinates, and inspection notes.

In connection with the said proposal, following the actual site inspection, a meeting was convened on 28-08-2025 at 12:30 PM in the office of the Deputy Garden Superintendent (Zone-6).

The following representatives were present for the said meeting:

1. Mr. B. Viranjane (Assistant Manager – Navyug Engineering Co.)
2. Mr. Mangesh Vishwakarma (Horticulturist – Soham Landscapes)
3. Mrs. Shailaja Suryawanshi (Assistant Superintendent of Garden– 'N' Ward)
4. Mr. Rishikesh Hendre (Assistant Superintendent of Garden– 'S' Ward)
5. Mr. Sandeep Raut, (Assistant Superintendent of Garden– 'T' Ward)

Discussion Points:

A. Review of trees affected by the proposed bridge construction.

- Identification and mapping of trees within the construction zone.

B. Strategies for tree preservation.

- Feasibility of tree transplantation for mature and healthy trees.
- Use of protective fencing and signage during construction to safeguard nearby vegetation.

C. Monitoring and reporting mechanisms.

- Appointment of responsible officers for on-site supervision.
- Regular progress updates and photographic documentation.

D. Factors to Consider During Tree Transplantation

1. Tree Species and Age

- Some species adapt better to transplantation than others.
- Younger trees generally have a higher survival rate.

2. Tree Health and Condition

- Only healthy, disease-free trees should be selected for transplantation.
- Assess for structural stability and root health.

3. Root Ball Size and Preparation

- Adequate root ball size is crucial for survival.
- Proper pruning and preparation of roots before transplantation.

4. Season and Timing

- Best done during dormant seasons (late monsoon or winter) to reduce stress.
- Avoid transplantation during extreme heat or drought.

5. Site Selection for Transplantation

- Choose a location with similar soil type, sunlight, and moisture conditions.
- Ensure enough space for future growth.

6. Pre-Transplant Preparation

- Water the tree thoroughly before removal.
- Prepare the new site in advance.

7. Transplantation Technique

- Use proper equipment to minimize damage.
- Lift the tree with the root ball intact.

8. Post-Transplant Care

- Regular watering, mulching, and protection from pests.
- Support with stakes if necessary to prevent wind damage.

9. Monitoring and Maintenance

- Continuous monitoring for 7 years.
- Replace dead or dying trees as part of compensatory plantation.

Instructions Issued Based on Meeting Discussions**1. Revised Layout Submission:**

The currently submitted layout does not clearly depict the proposed elevated pathway. Therefore, it is necessary to submit a revised layout along with the required details and specifications.

2. Tree Cutting and Transplantation Proposal Review:

As per the existing layout, a proposal has been made to cut 382 trees and Transplant 341 trees. However, upon reviewing the layout, it was observed that approximately 25 to 30 trees may potentially be saved. Hence, it is advised to reassess the possibility of saving the maximum number of trees and submit a revised proposal along with an updated layout accordingly.

As per the instructions received during the meeting, the required documentation was completed by the project consultant, and a follow-up site inspection was conducted on 1st & 3rd September 2025. During this inspection, the proposal was reviewed in detail. As per the previous plan and the inventory submitted by the consultant, a total 1655 Trees were identified on site Initially, the proposal included cutting 382 trees, transplanting 341 trees, and retaining 932 trees. However, following our recent site visit and the instruction provided during the meeting, the tree management plan has been revised, the updated assessment now includes cutting 320 trees, transplanting 386 Tress & retaining 949 trees. The adjustment reflects the current site conditions and aligns with the recommendations discussed during the meeting to ensure optimal preservation & relocation of trees. This revision results in the saving of 17 additional trees. The decision not only minimizes ecological disturbance but also contributes to improved green cover, enhanced biodiversity, and long term environmental sustainability at the site.

The review meeting was conducted on 19th September 2025 in the chamber of the Deputy Garden Superintendent (Zone-6) with the presence of the concerned officers, project consultant, and contractor. The meeting was convened to finalize the proposal following the submission of required documents.

Attendees:

- Deputy Superintendent of Gardens, Zone 6
- Project Consultant
- Concerned Officers
- Contractor
- Supporting Staff

Purpose of the Meeting

The meeting was convened to review and finalize the draft proposal to be submitted to the Tree Authority.

Discussion Points

I. Review of Documentation

- Verification of all documents submitted by the project consultant and contractor.
- Ensuring completeness and compliance with Tree Authority requirements.

Decisions Taken

- The draft proposal will be updated as per the discussions and submitted to the Tree Authority for approval.
- A detailed plan for transplantation and compensatory plantation will be prepared and attached with the proposal.
- Regular monitoring and reporting mechanisms will be established to ensure compliance.

Action Items

- Project consultant to update the draft proposal and circulate it for final review.
- Concerned officers to initiate the process for obtaining necessary permissions.

As per the tree Inventory submitted by the consultant and verified by this department the detailed report is as follows.

N-ward

In N Ward jurisdiction there are total 581 nos. of trees are existing on site, out of which 251 nos. of trees are coming in proposed construction & excavation of bridge, Out of which 118 nos. (Tree No. 580, 582, 583, 584, 587, 587 A, 751, 753, 754, 756, 758, 762, 763, 765, 767, 768, 769, 770, 771, 776, 777, 778, 779, 780, 781, 783, 784, 786, 787, 789, 791, 792, 793, 794, 795, 798, 799, 801, 802, 803, 805, 807, 809, 810, 812, 813, 814, 815, 817, 818, 819, 821, 822, 823, 824, 826, 827, 829, 830, 833, 834, 835, 836, 837, 838, 839, 840, 841, 844, 845, 847, 848, 895, 899, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 1261, 1262, 1263, 1264, 1267, 1268, 1269, 1270, 1271, 1276, 1277, 1278, 1279, 1282, 1283, 1287, 1289, 1301, 1302, 1304, 1307, 1308, 1309, 1310, 1312, 1313, 1314, 1316, 1319 A, 1323, 1324 & 1327) of trees are proposed to be cut, 133 nos (Tree No.- 574, 575, 578, 579, 751A, 756A, 756B, 757, 761, 764, 766, 768A, 772, 774B, 776A, 778A, 780A, 785, 788, 788A, 790, 796, 797, 797A, 800, 804, 808, 811, 816, 819A, 825, 831, 832, 842, 843, 846, 869 A, 869 B, 869 C, 869 D, 869 E, 869 F, 869 G, 869 H, 869 I, 869 J, 869 K, 869 L, 869 M, 869 N, 869 O, 869 P, 869 Q, 869 R, 869 S, 869 T, 869 U, 894, 896, 897, 898, 1260 D, 1263 A, 1265, 1266, 1267 A, 1271 A, 1272, 1272 A, 1272 B, 1272 C, 1273, 1273 A, 1273 B, 1274, 1274 B, 1275, 1275 B, 1275 C, 1275 D, 1276 A, 1278 A, 1280, 1281, 1282 A, 1282 B, 1283 A, 1283 B, 1283 C, 1283 D, 1284, 1285, 1286, 1286 A, 1288, 1290, 1291, 1292, 1293, 1294, 1295, 1295 A, 1296, 1297, 1298, 1299, 1300, 1303, 1305, 1305 A, 1306, 1310 A, 1311, 1312 A, 1314 A, 1315, 1317, 1317 A, 1318, 1319, 1320, 1320 A, 1320 B, 1321, 1322, 1322 A, 1322 B, 1322 C, 1323 A, 1324 A, 1324 B, 1325 & 1326) of trees are proposed to be transplant and 330 nos. (Tree No. 564A, 564B, 564C, 564D, 564E

564F, 564G, 564H, 565, 565A, 565B, 566, 567, 567A, 567B, 568, 568A, 569, 570, 571, 572, 572A, 572B, 572C, 572D, 572E, 572F, 572G, 572H, 572I, 572J, 572K, 572L, 573, 573A, 575A, 575B, 576, 577, 577A, 581, 581 A, 583 A, 583 B, 583 C, 583 D, 585, 586, 588, 589, 590, 591, 592, 593, 594, 595, 595A, 596, 597, 598, 599, 599A, 600, 601, 601A, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 616 A, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 637A, 638, 638A, 639, 639A, 640, 640A, 641, 641A, 642, 643, 643A, 643B, 643C, 644, 645, 646, 646A, 647, 647A, 648, 648A, 649, 650, 651, 652, 653, 654, 654A, 655, 656, 657, 657A, 658, 658A, 658B, 659, 659A, 660, 660A, 661, 661A, 662, 663, 664, 664B, 665, 666, 667, 668, 669, 670, 670A, 671, 671A, 672, 673, 674, 675, 676, 677, 677A, 678, 678A, 679, 679A, 680, 680A, 681, 682, 683, 684, 684A, 685, 686, 687, 688, 688A, 689, 689A, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 704A, 705, 706, 707, 708, 709, 710, 710A, 711, 712, 713, 714, 715, 716, 717, 718, 718A, 719, 719A, 720, 721, 721A, 722, 723, 724, 725, 726, 726A, 727, 728, 728A, 728B, 729, 730, 730A, 731, 732, 733, 733A, 734, 734A, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 748A, 749, 750, 752, 752A, 755, 759, 760, 767A, 769A, 769B, 773, 774, 774A, 775, 782, 790A, 806, 820, 828, 849, 850, 851, 851 A, 851 B, 851 C, 851 D, 851 E, 851 F, 851 G, 852, 852 A, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 900, 1260, 1260 A, 1260 B & 1260 C) of trees are proposed to be retained as it is on site.

Retain

Sward

In S Ward jurisdiction there are total 623 nos. of trees are existing on site, out of which 218 nos. of trees are coming in proposed construction & excavation of bridge, Out of which 115 nos. (Tree No. 190, 193, 194, 195, 197, 198, 200, 201, 204, 206, 207, 209, 211, 213, 214, 215, 216, 217, 219, 220, 222, 223, 224, 225, 226, 227, 236, 239, 524, 532, 547, 562, 923, 969, 986, 991, 992, 993, 999, 1000, 1177, 1178, 1179, 1180, 1182, 1183, 1184, 1185, 1186, 1187, 1188, 1189, 1190, 1191, 1192, 1193, 1194, 1195, 1196, 1197, 1198, 1199, 1200, 1201, 1202, 1203, 1204, 1205, 1206, 1207, 1208, 1209, 1211, 1212, 1213, 1213A, 1214, 1215, 1216, 1217, 1218, 1219, 1220, 1221, 1222, 1223, 1224, 1225, 1226, 1227, 1228, 1229, 1230, 1231, 1233, 1234, 1235, 1236, 1237, 1238, 1240, 1241, 1243, 1244A, 1245, 1246, 1247, 1248, 1249, 1250, 1251, 1252, 1253, 1258 & 1259) of trees are proposed to be cut, 103 nos (Tree No. 190A, 196, 201A, 202, 203, 203 A, 203 B, 203 C, 205, 210, 212, 218, 221, 226A, 227A, 229, 230, 231, 232, 233, 235, 237, 238, 240, 241, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 525, 526, 527, 528, 529, 530, 531, 546, 548, 549, 550, 552, 553, 555, 556, 559, 563, 914, 915, 917, 917A, 917F, 917G, 919, 920, 921, 922, 924, 958, 959, 960, 962, 963, 964, 965, 966, 967, 968, 970, 973, 980, 981, 982, 983, 984, 985, 987, 994, 995, 996, 997, 998, 1181, 1210, 1232, 1239, 1242, 1244, 1254, 1255, 1256 & 1257) of trees are proposed to be transplant and 405 nos. (Tree No. 191, 192, 198A, 199, 199A, 208, 228, 228A, 229A, 234, 239A, 241A, 242, 242A, 243, 244, 245, 246, 247, 248, 249, 250, 251, 251A, 251B, 252, 253, 253A, 253B, 253C, 254, 255, 256, 256A, 256B, 256C, 257, 258, 259, 260, 261, 262, 263, 263A, 264, 264A, 265, 265A, 266, 266A, 267, 267A, 268, 269, 270, 271, 271A, 271B, 272, 272A, 273, 274, 275, 275A, 275B, 275C, 275D, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 286A, 287, 288, 288A, 288B, 289, 289A, 289B, 290, 291, 292, 293, 293A, 293B, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 304A, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 323 A, 323 B, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 349 A, 350, 351, 352, 353, 354, 355, 356, 357, 358, 358A, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 380A, 381, 381A, 382, 383, 384, 385, 386, 387, 388, 389, 390, 390A, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400,

Cut

Transplant

Retain

400A, 401, 402, 403, 403A, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 423A, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 459A, 460, 461, 462, 463, 464, 465, 466, 466A, 467, 468, 469, 470, 470A, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 551, 554, 554A, 557, 558, 560, 561, 564, 913, 913A, 915A, 915B, 916, 916A, 916B, 917B, 917C, 917D, 917E, 917H, 918, 918A, 920A, 920B, 920C, 920D, 922A, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 961, 971, 972, 974, 975, 976, 977, 978, 979, 988, 989 & 990) of trees are proposed to be retained as it is on site.

T-ward. In T Ward jurisdiction there are total 451 nos. of trees are existing on site, out of which 237 nos. of trees are coming in proposed construction & excavation of bridge, Out of which 87 nos. (Tree No. 1, 9, 10, 54, 55, 56, 61, 62, 63, 69, 70, 74, 75, 76, 77, 93, 96, 97, 118, 119, 121, 123, 127, 132, 134, 137, 138, 140, 143, 148, 150, 151, 156, 159, 165, 171, 173, 176, 177, 179, 182, 184, 185, 1001, 1003, 1004, 1006, 1011, 1015, 1016, 1026, 1028, 1032, 1037, 1038, 1039, 1043, 1044, 1045, 1048, 1052, 1054, 1063, 1068, 1073, 1079, 1084, 1094, 1101, 1105, 1106, 1112, 1113, 1116, 1119, 1120, 1121, 1124, 1125, 1127, 1129, 1137, 1138, 1143, 1149, 1150 & 1176) of trees are proposed to be cut, 150 nos. (Tree No. 6, 7, 8, 24, 28, 29, 94, 95, 98, 99, 100, 101, 101A, 101B, 102, 102A, 103, 106, 106A, 107, 108, 109, 110, 111A, 111B, 112, 112A, 113, 114, 115, 120, 122, 122A, 122B, 123A, 126, 127A, 128, 129, 131, 133, 133A, 139, 141A, 142, 143A, 143B, 145, 145A, 146, 147, 147A, 149, 150A, 150B, 150C, 152, 153, 157, 158, 160, 161, 162, 162A, 163, 164, 168, 168A, 169, 170, 172, 178, 183, 186, 187, 188, 1002, 1005, 1007, 1008, 1010A, 1014A, 1019A, 1021, 1022, 1023, 1024, 1026A, 1027, 1032A, 1033, 1036, 1046, 1047, 1053, 1057, 1058, 1059, 1060, 1064, 1067, 1067A, 1069, 1070, 1072, 1076, 1076A, 1077, 1078, 1084A, 1084B, 1084C, 1084D, 1086, 1087, 1087A, 1089B, 1090, 1090A, 1090B, 1090C, 1091, 1093, 1093A, 1093B, 1094A, 1094B, 1096, 1098, 1099, 1108, 1108A, 1108B, 1108C, 1111, 1115, 1126, 1128, 1136, 1144, 1145, 1146, 1153, 1154, 1161, 1168, 1168A, 1169, 1169A & 1175) of trees are proposed to be transplant and 214 nos. (Tree No. 2, 3, 4, 5, 11, 12, 13, 14, 15, 16, 16A, 17, 18, 19, 20, 21, 22, 23, 25, 26, 27, 27A, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 57, 58, 59, 60, 64, 65, 66, 67, 68, 71, 72, 73, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 104, 105, 111, 116, 117, 124, 125, 130, 135, 136, 141, 144, 154, 155, 166, 167, 174, 175, 180, 181, 186A, 186B, 189, 189A, 189B, 189C, 189D, 1001A, 1009, 1010, 1012, 1013, 1014, 1015A, 1017, 1018, 1018A, 1019, 1020, 1025, 1029, 1030, 1031, 1034, 1035, 1040, 1041, 1042, 1049, 1050, 1051, 1055, 1056, 1061, 1062, 1062A, 1062B, 1065, 1066, 1070A, 1071, 1074, 1075, 1075A, 1079A, 1080, 1081, 1082, 1083, 1084E, 1084F, 1084G, 1085, 1085A, 1088, 1089, 1089A, 1092, 1092A, 1095, 1095A, 1095B, 1095C, 1095D, 1095E, 1095F, 1095G, 1095H, 1096A, 1096B, 1096C, 1096D, 1096E, 1097, 1100, 1102, 1103, 1104, 1106A, 1106B, 1106C, 1107, 1109, 1110, 1114, 1117, 1118, 1122, 1123, 1130, 1131, 1132, 1133, 1134, 1135, 1139, 1140, 1141, 1142, 1147, 1148, 1151, 1152, 1155, 1156, 1157, 1158, 1159, 1160, 1162, 1163, 1164, 1165, 1166, 1167, 1170, 1171, 1172, 1173, 1174 & 1174A) of trees are proposed to be retained as it is on site.

Cumulative

The Construction work of the said bridge falls under the jurisdiction of the N, S & T ward. Therefore, instead of submitting a separate proposal, the current proposal is being submitted in a consolidated manner. The proposal includes total of 1655 nos. of trees are existing on site, out of which 706 nos. of trees are coming in proposed construction & excavation of bridge, Out of which 320 nos. (Tree No. 1, 9, 10, 54, 55, 56, 61, 62, 63, 69, 70, 74, 75, 76, 77, 93, 96, 97, 118,] *cut*

119, 121, 123, 127, 132, 134, 137, 138, 140, 143, 148, 150, 151, 156, 159, 165, 171, 173,
 176, 177, 179, 182, 184, 185, 190, 193, 194, 195, 197, 198, 200, 201, 204, 206, 207, 209,
 211, 213, 214, 215, 216, 217, 219, 220, 222, 223, 224, 225, 226, 227, 236, 239, 524, 532,
 547, 562, 580, 582, 583, 584, 587, 587 A, 751, 753, 754, 756, 758, 762, 763, 765, 767,
 768, 769, 770, 771, 776, 777, 778, 779, 780, 781, 783, 784, 786, 787, 789, 791, 792, 793,
 794, 795, 798, 799, 801, 802, 803, 805, 807, 809, 810, 812, 813, 814, 815, 817, 818, 819,
 821, 822, 823, 824, 826, 827, 829, 830, 833, 834, 835, 836, 837, 838, 839, 840, 841, 844,
 845, 847, 848, 895, 899, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 923,
 969, 986, 991, 992, 993, 999, 1000, 1001, 1003, 1004, 1006, 1011, 1015, 1016, 1026, 1028,
 1032, 1037, 1038, 1039, 1043, 1044, 1045, 1048, 1052, 1054, 1063, 1068, 1073, 1079, 1084,
 1094, 1101, 1105, 1106, 1112, 1113, 1116, 1119, 1120, 1121, 1124, 1125, 1127, 1129, 1137,
 1138, 1143, 1149, 1150, 1176, 1177, 1178, 1179, 1180, 1182, 1183, 1184, 1185, 1186, 1187,
 1188, 1189, 1190, 1191, 1192, 1193, 1194, 1195, 1196, 1197, 1198, 1199, 1200, 1201, 1202,
 1203, 1204, 1205, 1206, 1207, 1208, 1209, 1211, 1212, 1213, 1213A, 1214, 1215, 1216,
 1217, 1218, 1219, 1220, 1221, 1222, 1223, 1224, 1225, 1226, 1227, 1228, 1229, 1230, 1231,
 1233, 1234, 1235, 1236, 1237, 1238, 1240, 1241, 1243, 1244A, 1245, 1246, 1247, 1248,
 1249, 1250, 1251, 1252, 1253, 1258, 1259, 1261, 1262, 1263, 1264, 1267, 1268, 1269, 1270,
 1271, 1276, 1277, 1278, 1279, 1282, 1283, 1287, 1289, 1301, 1302, 1304, 1307, 1308, 1309,
 1310, 1312, 1313, 1314, 1316, 1319 A, 1323, 1324 & 1327) of trees are proposed to be cut. 386
 nos (Tree No- 6, 7, 8, 24, 28, 29, 94, 95, 98, 99, 100, 101, 101A, 101B, 102, 102A, 103,
 106, 106A, 107, 108, 109, 110, 111A, 111B, 112, 112A, 113, 114, 115, 120, 122, 122A,
 122B, 123A, 126, 127A, 128, 129, 131, 133, 133A, 139, 141A, 142, 143A, 143B, 145, 145A,
 146, 147, 147A, 149, 150A, 150B, 150C, 152, 153, 157, 158, 160, 161, 162, 162A, 163,
 164, 168, 168A, 169, 170, 172, 178, 183, 186, 187, 188, 190A, 196, 201A, 202, 203, 203
 A, 203 B, 203 C, 205, 210, 212, 218, 221, 226A, 227A, 229, 230, 231, 232, 233, 235, 237,
 238, 240, 241, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522,
 523, 525, 526, 527, 528, 529, 530, 531, 546, 548, 549, 550, 552, 553, 555, 556, 559, 563,
 574, 575, 578, 579, 751A, 756A, 756B, 757, 761, 764, 766, 768A, 772, 774B, 776A, 778A,
 780A, 785, 788, 788A, 790, 796, 797, 797A, 800, 804, 808, 811, 816, 819A, 825, 831, 832,
 842, 843, 846, 869 A, 869 B, 869 C, 869 D, 869 E, 869 F, 869 G, 869 H, 869 I, 869 J, 869 K,
 869 L, 869 M, 869 N, 869 O, 869 P, 869 Q, 869 R, 869 S, 869 T, 869 U, 894, 896, 897, 898,
 914, 915, 917, 917A, 917F, 917G, 919, 920, 921, 922, 924, 958, 959, 960, 962, 963, 964,
 965, 966, 967, 968, 970, 973, 980, 981, 982, 983, 984, 985, 987, 994, 995, 996, 997, 998,
 1002, 1005, 1007, 1008, 1010A, 1014A, 1019A, 1021, 1022, 1023, 1024, 1026A, 1027,
 1032A, 1033, 1036, 1046, 1047, 1053, 1057, 1058, 1059, 1060, 1064, 1067, 1067A, 1069,
 1070, 1072, 1076, 1076A, 1077, 1078, 1084A, 1084B, 1084C, 1084D, 1086, 1087, 1087A,
 1089B, 1090, 1090A, 1090B, 1090C, 1091, 1093, 1093A, 1093B, 1094A, 1094B, 1096, 1098,
 1099, 1108, 1108A, 1108B, 1108C, 1111, 1115, 1126, 1128, 1136, 1144, 1145, 1146, 1153,
 1154, 1161, 1168, 1168A, 1169, 1169A, 1175, 1181, 1210, 1232, 1239, 1242, 1244, 1254,
 1255, 1256, 1257, 1260 D, 1263 A, 1265, 1266, 1267 A, 1271 A, 1272, 1272 A, 1272 B, 1272
 C, 1273, 1273 A, 1273 B, 1274, 1274 B, 1275, 1275 B, 1275 C, 1275 D, 1276 A, 1278 A,
 1280, 1281, 1282 A, 1282 B, 1283 A, 1283 B, 1283 C, 1283 D, 1284, 1285, 1286, 1286 A,
 1288, 1290, 1291, 1292, 1293, 1294, 1295, 1295 A, 1296, 1297, 1298, 1299, 1300, 1303,
 1305, 1305 A, 1306, 1310 A, 1311, 1312 A, 1314 A, 1315, 1317, 1317 A, 1318, 1319, 1320,
 1320 A, 1320 B, 1321, 1322, 1322 A, 1322 B, 1322 C, 1323 A, 1324 A, 1324 B, 1325 & 1326)
 of trees are proposed to be transplant and 949 nos. (Tree No. 2, 3, 4, 5, 11, 12, 13, 14, 15, 16,
 16A, 17, 18, 19, 20, 21, 22, 23, 25, 26, 27, 27A, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40,
 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 57, 58, 59, 60, 64, 65, 66, 67, 68, 71,
 72, 73, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 104, 105, 111, 116, 117,
 124, 125, 130, 135, 136, 141, 144, 154, 155, 166, 167, 174, 175, 180, 181, 186A, 186B,
 189, 189 A, 189 B, 189 C, 189 D, 191, 192, 198A, 199, 199A, 208, 228, 228A, 229A, 234,

Cut.

Transplant

239A, 241A, 242, 242A, 243, 244, 245, 246, 247, 248, 249, 250, 251, 251A, 251B, 252,
 253, 253A, 253B, 253C, 254, 255, 256, 256A, 256B, 256C, 257, 258, 259, 260, 261, 262,
 263, 263A, 264, 264A, 265, 265A, 266, 266A, 267, 267A, 268, 269, 270, 271, 271A, 271B,
 272, 272A, 273, 274, 275, 275A, 275B, 275C, 275D, 276, 277, 278, 279, 280, 281, 282, 283,
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 1151, 1152, 1155, 1156, 1157, 1158, 1159, 1160, 1162, 1163, 1164, 1165, 1166, 1167, 1170.

1171, 1172, 1173, 1174, 1174A, 1260, 1260 A, 1260 B & 1260 C) of trees are proposed to be retained as it is on site. } Retain

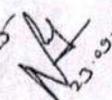
In view of above Supdt. Of Garden's sanction is requested to process the said proposal for approval of tree authority. If sanctioned, proposal will be put up to the Tree Authority for approval by following due procedure.

Submitted Please.


J. T. O 'N' Ward


H. A. 'S' Ward

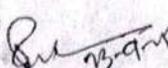

H. A. 'S' Ward

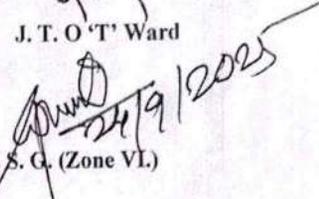

J. T. O 'S' Ward


J. T. O 'T' Ward

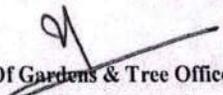

A. S. G. 'N' Ward


A. S. G. 'S' Ward


A. S. G. 'T' Ward


Dy. S. G. (Zone VI)

Approval of S. G.


Supdt. Of Gardens & Tree Officer

बृहन्मुंबई महानगरपालिका

वृक्ष प्राधिकरण

जाहीर सूचना-

महानगरपालिकेच्या जाहीर सूचना व उद्यान अधिनियम १९७९ (अधिनियम २०१८ सुधारित) कलम ४(२) (क) प्रमाणे वास्तु नुसार, पॅरिमीटर व फायल एन.एम.टी विभागातील ०१ प्रस्ताव आणखी एकदा ०१ प्रस्ताव या माहितीसाठी आणखी, अध्यक्ष, वृक्ष प्राधिकरण (बोम्बे) वृक्ष प्राधिकरण (बोम्बे) महानगरपालिका वृक्ष प्राधिकरण यांच्या मजूरीसाठी प्राप्त झाले आहेत.

उपरोक्त प्रस्तावांमधील बांधित शाई आपण / पुनर्बांधित करणेबाबत तपशील हा महानगरपालिकेच्या <https://portal.mcgm.gov.in> - बृहन्मुंबई महानगरपालिकेच्या विभागा आणि यात माहितीसाठी साहित्य उद्यान व वृक्ष प्राधिकरण कागदपत्र ३४ जाहीर सूचना ३ दिवस या संकेतस्थळावर उपलब्ध आहे.

उपरोक्त प्रस्तावांबिषयी नागरिकांच्या काही आक्षेप वा सूचना असल्यास सदर जाहीरत प्रसिध्द झाल्यापासून ३ दिवसांच्या अत लेखी स्वरूपात विहित नमुन्यात (Prescribed Format) उद्यान अधीक्षक व वृक्ष अधिकारी यांच्या कार्यालयात सादर कराव्यात, तसेच, आपण आपल्या आक्षेप / सूचना विहित नमुन्यात (Prescribed Format) dysg.ta@mcgm.gov.in इवा ई-मेलवरही नोंदवू शकता.

विहित मुदतीत सादर न झालेले आक्षेप / सूचना विचार करता येणार नाही, याची कृपया नोंद घ्यावी. लेखी / ई-मेलद्वारे सूचना आक्षेप पाठवुनही अति आवश्यक असल्यास आपण या सूचना / आक्षेपांच्या लेखी / ई-मेलच्या प्रतीसह व्यक्तीस / सुनावणीकरीता उपस्थित राहू शकता. सदर सूचना / आक्षेपाबाबतची सुनावणी दि.१६/१०/२०२५ रोजी उद्यान अधीक्षक व वृक्ष अधिकारी यांच्या कार्यालयात, दुपारी ४.३० ते ५.३० वाजेदरम्यान करण्यात येईल.

उद्यान अधीक्षक व वृक्ष अधिकारी

उद्यान अधीक्षक व वृक्ष अधिकारी यांचे कार्यालय
वीरमाता जिजाबाई भोसले उद्यान व प्राणिसंग्रहालय,

२ स मजला, हॉबोल्ट पॅव्हेन कक्ष,

संत सावता पाली मार्ग,

मायखळा (पर्व), मुंबई - ४०००२७

दूरध्वनी क्र. २३७४२१६२

Email id- dysg.ta@mcgm.gov.in

मही/-

उद्यान अधीक्षक व
वृक्ष अधिकारी

पोआरओ/१८१७/जाहि./२०२५-२६

बोडासाही ताप येता, डॉक्टरांना जाऊन घेता

16 x 12 = 192

वृहन्मुंबई महानगरपालिका

वृक्ष प्राधिकरण सार्वजनिक सूचना

परिचय (आधारी क्षेत्र) वृक्ष संरक्षण एवं जतन अधिनियम 1975 (जनवरी 2018 तक संशोधित नवम्बर) की धारा 8 (2) (क) अंतर्गत प्रावधानों के अनुपालन में परिपत्र - VI में एन. एम. डी. वार्ड में 01 प्रस्ताव, उद्यान प्रयोगित वृक्षों के निष्कासन हेतु कुल 03 प्रस्ताव वृक्ष प्राधिकरण भवन पर आयुक्त, विधायक, वृक्ष प्राधिकरण की वार्डों के लिये प्राप्त हुये हैं।

उपरोक्त निर्दिष्ट प्रस्तावों के अंतर्गत वृक्षों को कटाई/मृत्योपरांत करन बाबत विस्तृत जानकारी म.न.न. की वेबसाइट - <https://portal.mcgm.gov.in> - About us ? wards / Department's Department manuals - Gardens & Tree Authority - Tree Authority - 74 - Public Notice 7 days - अंतर्गत उपलब्ध है।

उपरोक्त निर्दिष्ट प्रस्तावों हेतु नागरिकों से आपत्तियाँ/सुझाव, यदि हैं, उद्यान अधीक्षक एवं वृक्ष अधिकारी के कार्यालय में उक्त सूचना प्रकाशन तिथि से 7 दिनों के भीतर निर्धारित प्रारूप में आमंत्रित किये जाते हैं।

आप निर्धारित प्रारूप में अपने सुझाव/आपत्तियाँ उक्त ईमेल आईडी dysg.ta@mcgm.gov.in पर भी जमा कर सकते हैं। निर्धारित समय में निर्धारित प्रारूप में प्राप्त आपके सुझाव/आपत्तियों पर ही विचार किया जायेगा। उक्त तिथि के पश्चात प्राप्त ईमेल अथवा लिखित सुझाव/आपत्तियों पर कोई विचार नहीं किया जायेगा। आपत्तियों/सुझावों हेतु सुनवाई उद्यान अधीक्षक एवं वृक्ष अधिकारी के कार्यालय में दि. 16.10.2025 को सायं. 4.30 बजे से सायं. 5.00 बजे तक आयोजित की जायेगी। जो व्यक्ति उक्त सुनवाई में उपस्थित रहना चाहते हैं, वे अपने ईमेल, सुझावों/आपत्तियों को एक प्रति के साथ उपस्थित रह सकते हैं।

उद्यान अधीक्षक एवं वृक्ष अधिकारी

उद्यान अधीक्षक एवं वृक्ष अधिकारी का कार्यालय

2री मंजिल, हवेल्ट पेंसिवन बिल्डिंग, बी.जे.बी.

उद्यान एवं प्राणिसंग्रहालय, संत साबता माली मार्ग, भावखला

(पूर्व), मुंबई - 400 027, टेली. नं. 23742162

ईमेल : dysg.ta@mcgm.gov.in

हस्ता./-

उद्यान अधीक्षक एवं वृक्ष अधिकारी

पीआरओ/1817/विजा./2025-26

जहाँ-जहाँ पानी जमा होता है, वहाँ-वहाँ मच्छरों की उत्पत्ति होती है।

13 x 10 = 130

FREE PRESS JOURNAL

- 7 Oct 2025


**BRIHANMUMBAI
MAHANAGARPALIKA**
**TREE AUTHORITY
PUBLIC NOTICE**

In accordance with the provision under section 4(3) (C) of the Maharashtra (Urban Areas) Protection & Preservation of Trees Act 1975 (As modified upto January 2018) 01 proposal from N. S. T. Ward in Zone-VI i.e. Total : 01 proposal is received for getting approval of Tree Authority / Municipal Commissioner, Chairman, Tree Authority for removal of affected trees.

The information of the trees for cutting/Transplanting in above mentioned proposal is available on BMC website- <https://portal.mcgm.gov.in> --> About us --> wards / Departments --> Department manuals --> Gardens & Tree Authority --> Tree Authority --> 74 - Public notice 7 days -->

Objections / suggestions from citizens for aforesaid proposals, if any, are invited in prescribed format within 7 days from the date of published of this notice in the office of Supdt. Of Gardens & Tree Officer.

You can also submit your suggestions / objections in prescribed format on dys2.ta@mcgm.gov.in this email-ID. Your suggestions / Objections in prescribed format received in stipulated time will be noted. Emails or written suggestions / Objections received after the said date will not be entertained. Hearing for the objections / suggestions obtained will be given on 16/10/2025 at 04.30 p.m to 05.00 p.m at the office of Supdt. Of Gardens & Tree Officer. Those who find it necessary to attend this hearing can remain present with a copy of their e-mail, suggestions/objections.

Supdt.Of Gardens & Tree officer

Office of Supdt. Of Gardens & Tree Officer,
2nd Floor, HumboldtPenguin Bldg,
V.J.B Udyan & Zoo, Sant. Savta Mali Marg,
Byculla (East), Mumbai-400 027
Tel.No.23742162
Email - dysg.ta@mcgm.gov.in

Sd/-
Supdt. of Garden
& Tree offic

PRO/1817/ADV/2025-26

Let's together and make Mumbai Malaria free

14 x 12 = 168

बृहन्मुंबई महानगरपालिका
उद्यान खाते
क्र. एसजी/२४९८ दि. २०/१०/२५

विषय: उप उद्यान अधीक्षक (परि - ६) वृक्ष प्राधिकरण अंतर्गत वृक्ष कापणी / छाटणी व पुनर्रोपण प्रस्तावाच्या जाहिरातीच्या लेखी आक्षेप वैटकीबाबत.

संदर्भ: १) उअउ/परि-६/६३१/ ओडी दि.१०.१०.२०२५
२) पीआरओ/१८१७/एडीकी/२०२५-२६ दि.०६.१०.२०२५

उपरोक्त विषयांकित संदर्भान्वये दि.०७.१०.२०२५ रोजी वर्तमानपत्रात प्रसिध्द केलेल्या जाहिरातीच्या अनुषंगाने महाराष्ट्र (नागरी क्षेत्र) झाडांचे संरक्षण व जतन अधिनियम १९७५ (जानेवारी २०१८ पर्यंत सुधारलेला) कलम ८(३)(क) मधील तरतूदीन्वये वृक्ष प्राधिकरणाकडे विकासकामात अडथळा करणारी वृक्ष कापणी / छाटणी व पुनर्रोपण करण्याच्या प्रस्तावावर परवानगी मिळण्याकरिता परिमंडळ-६ मधील 'एन' विभाग, 'एस' विभाग आणि 'टी' विभागातील ०१ प्रस्ताव असे एकूण ०१ प्रस्ताव प्राप्त झालेले असून सदर प्रस्तावावर नागरिकांच्या सूचना व हरकतीबाबतची सुनावणी दि.१६.१०.२०२५ रोजी दुपारी ०४.३० ते ०५.०० वाजेदरम्यान उद्यान अधीक्षक व वृक्ष अधिकारी यांच्या दालनात आयोजित करण्यात आली होती.सदर दिवशी सुनावणीसाठी कोणीही तक्रारदार प्रत्यक्षपणे उपस्थित नव्हते.

सदर प्रस्तावाबाबत दि.१६.१०.२०२५ रोजीपर्यंत प्रत्यक्ष व ई-मेलद्वारे आक्षेप/सुचना नोंदविण्यासाठी विनंती करण्यात आली होती. दि.०७.१०.२०२५ रोजी वृत्तपत्रात प्रसिध्द केलेल्या जाहिरातीच्या अनुषंगाने जाहीर सूचनेत नमूद केलेल्या प्रस्तावांवर श्रीम. सुरेखा सातपुते व इतर जणांनी ई-मेलद्वारे आक्षेप/सुचना नोंदविल्या (आक्षेपांची प्रत सोबत जोडली आहे)आहेत. त्याअनुषंगाने खालील मुद्दे प्रकर्षाने निदर्शनास येतात.

१. सदर सर्व झाडे वाचवावीत.
२. सदर प्रस्तावाची जागा बदलण्याची शक्यता तपासावी.
३. कमीत कमी झाडे कापणी करून, छाटणी होत असल्यास शक्यता तपासावी.

यापार्श्वभूमीवर खालीलप्रमाणे आदेश पारीत करण्यात येत आहे.

-आदेश-

याद्वारे, उप उद्यान अधीक्षक (परि-६) यांस आदेश देण्यात येत आहे की तक्रारदार, श्रीम.सुरेखा सातपुते व इतर असे सुमारे ८० पेक्षा जास्त नागरिकांनी दि.१६.१०.२०२५ रोजी पर्यंत ई-मेलद्वारे नोंदविलेल्या आक्षेपांची नोंद घ्यावी. सुनावणी दरम्यान असे निदर्शनास आले की, उप उद्यान अधीक्षक (परि-६) यांनी त्यांच्या रतनावर एम.एम.आर.डी.ए.- कार्यकारी अभियंता, संबंधित कंत्राटदार, सल्लागार यांच्या समवेत वैटक घेऊन जास्तीत जास्त वृक्ष वाचविण्यासाठी या अगोदरच प्रयत्न केलेले आहेत. पुर्वी १३३१ वृक्षांपैकी ७०१ वृक्ष आहे तसेच टेवणे करिता प्रस्तावित करण्यात आले होते, परंतु स्थळ पहाणी व वैटकीनंतर सद्यस्थितीत १६५५ वृक्षांपैकी ९४९ वृक्ष आहे तसेच टेवणेकरिता प्रस्तावित करण्यात येत आहेत.तसेच एकूण १७८ टॅब्युविया रोजिया या वृक्षांपैकी फक्त ५१ वृक्ष वाधित होत असून, १२७ वृक्ष आहे तसेच टेवणेकरिता प्रस्तावित आहेत. सदर प्रस्तावावर एम.एम.आर.डी.ए.(कार्यकारी अभियंता) यांचेकडून प्राप्त झालेल्या आक्षेप / सूचनांवाबत सचिस्तर स्पष्टीकरण

घेऊन, संकेतस्थळावर प्रसिध्द करण्यात यावा व प्रस्तावाचे मसुदापत्र तयार करावे. तसेच, सदर प्रस्ताव इतरही आक्षेप/सूचना प्राप्त झाले असल्यास त्याचा मसुदापत्रात समावेश करून सदरहू मसुदापत्र, वृक्ष प्राधिकर समिती / मा. म.न.पा. आयुक्त, अध्यक्ष, वृक्ष प्राधिकरण यांजकडे पुढील आदेशाकरीता सादर करावे.

माहितीकरिता व पुढील कार्यवाहीकरिता कृपया अग्रेषित.

91
उद्यान अधीक्षक
व वृक्ष अधिकारी

उप उद्यान अधीक्षक (परि - ६)

उप-उद्यान अधीक्षक (पूर्व-उपनगरे) - 6
जाचक क्र. 2577
दिनांक 20/10/2025

संबंधित विभागाचे सहाय्यक उद्यान अधीक्षक,
एन विभाग
एस विभाग
टी विभाग
मुख्य लिपिक/लिपिक प.व्य./उ.वि.स. (कार्यालय)
योग्य त्या कार्यवाहीसाठी/चर्चा करावी.
अहवाल दिवसात सादर करावा.

उप उद्यान अधीक्षक (परि-६)

Proposal Name : Cutting / transplanting of trees coming in proposed construction of elevated Eastern FreeWay, extension from Chhecha Nagar to Anand Nagar, Thane in 'N', 'S' & 'T' Ward.

Applicant : Executive Engineer (Engineering Dept.) M.M.R.D.A.

Objections / suggestions hearing received

1	Rohit Walimbe <rohitwalimbe89@gmail.com>	<p>Dear Sir,</p> <p>I am a practicing architect in Mumbai, based in Mulund and regularly commute to South Mumbai via the Eastern Express Highway. While it is welcoming to see the works on the final leg of the Eastern Freeway started, it is disheartening to see the high impact this is causing to the city's already shrinking green cover with over 700 well-grown, shading and aesthetically pleasing trees planned to be cut. This is especially concerning as several of these marked trees are planted on the service roads between Mulund and Ghatkopar, which is regularly used by residents as a jogging / exercise zone to compensate for the inadequate parks that the Mumbaikars are already struggling with. Furthermore, the stretch between Vikroli and Ghatkopar has stunningly beautiful Cherry Blossom trees which make the area extremely pleasant for everyone when in bloom. It would be a shame to lose them.</p> <p>While the elevated road is essential to the commuters, I feel that the city planners, engineers and leadership must focus on the quality of the city life as well and not merely respond to infrastructural woes with ad-hoc and single minded approach, thereby causing more harm to the citizens in the long-term which cannot be reversed. The road design should be reviewed to ensure that the plantation between the highway carriageway and the service roads on either side of the Eastern Express Highway are retained to the maximum possible numbers. The elevated carriageway should stand on central columns (Like the Mumbai Metro tracks), thereby preventing need to encroach beyond 2 lanes on the existing highway on either sides.</p> <p>On behalf of my fellow citizens I urge you to consider this with a high level of urgency, in the interest of the residents of Mulund, Bhandup, Vikroli and Ghatkopar. I am confident in the abilities of the planning authorities of Mumbai to be able to address this and come up with eco-sensitive solutions.</p> <p>Thank you.</p>
2	Shirish Daudkhane <shirish.daudkhane@gmail.com>	<p>Respected Sir/Madam,</p> <p>I am writing as a resident of Mahindra Splendour. Bhandup five hundred families and nearly 2,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway.</p> <p>These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area.</p> <p>We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community.</p> <p>Recently created beautiful walls of Godrej complex, as part of city beautification plan, have lost their colour after rains but these trees every year provide unparalleled beauty to the city and all of us witness it everyday while travelling from our locality to south Mumbai. You are requested to plant more such trees all over Mumbai as part of beautification. Forget about cutting these trees.</p> <p>Transplantation has been a big failure for metro trees transplanted in Aarey. So justifying removal by assigning several numbers for transplantation is an incorrect approach, it is injustice to trees and citizens living nearby and for the whole of Mumbai.</p> <p>We are looking forward to meeting you to suggest how overhead road can also be built and trees saved. Pl give us time.</p> <p>We are part of Kanjur Bhandup Clean ALM, we strongly object to this plan of cutting and we need to be heard with all concerned officers to look at viable options before you proceed.</p> <p>I request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions.</p> <p>Thank you for your attention to this urgent matter.</p>
3	Abhijit R. <abhi_r24@ymail.com>	<p>Team, I am writing to place my objection against cutting of 706 trees along the Eastern express highway (Mulund-Ghatkopar) stretch for Elevated corridor. Already this highway stretch has far less trees & roadside trees are important for reducing pollution. Hence, I request to not cut these trees but rather consider realignment of the elevated corridor in a way having no impact on these trees.</p> <p>Thanks & Regards,</p>
4	Dinesh Thapar <thapardinesh@gmail.com>	<p>Sir,</p> <p>Please avoid cutting the existing trees for widening Eastern Express Highway. The road widening maybe done around the existing trees by creating an landscaped island and proper road markings and signage.</p>
5	Vinod Gaitkward <gaitkvwmy1801@gmail.com>	<p>Only hope left with us to control pollution by planting more trees so that we can control our City from global warming&carbon prints. Air, water, noise pollution also a big problem, make our City more cleaner&greener.</p>

6	Dev Deepika	Dev Deepika <devdeepika@gmail.com>	<p>Respected Sir/Madam,</p> <p>I write this with deep concern and emotion regarding the proposal to cut and relocate several trees along the Eastern Express Highway near Vikhroli.</p> <p>This is not just about preserving a few trees. It is about preserving a rare stretch of calm, colour, and beauty that makes daily life in a dense, demanding city like Mumbai bearable — even beautiful.</p> <p>Those pink trumpet trees that bloom in winter, the tall canopies that shield us from the sun, and the quiet companionship they offer to every walker, cyclist, and commuter — they are part of our collective emotional landscape. In a city of concrete and haste, they remind us that Mumbai can still breathe.</p> <p>Transplanting them elsewhere is not the same as letting them stand where they belong. A tree is not a utility pole that can simply be moved. Its roots hold memories, soil, and an ecosystem. To "relocate" them is to erase that lived connection between the place, the people, and nature.</p> <p>I understand that infrastructure development is necessary, but it must not come at the cost of what little natural harmony we still have. I urge you to pause and reconsider this decision, explore alternate design solutions, or realignments that allow these trees to remain where they stand — as living symbols of balance between progress and preservation.</p> <p>Let Mumbai grow — but let it grow beautifully, not barrenly.</p> <p>Thank you for considering this appeal. I request that my objection be formally recorded under the Tree Authority notice regarding the Eastern Express Highway, Vikhroli stretch.</p>
7	Y. S. Muzumdar	Y. S. Muzumdar & Co. <ysmccof@gmail.com>	<p>Kind regards</p> <p>Please save trees and our lungs. Development can not be at the cost of destruction of environment. You are cutting trees all over Mumbai. From Aarey, SGNP, Kuria dairy, Mulund Goregaon link road, Bhandup, Vikhroli etc please save environment and save us.</p>
8	Rohit Prajapati	Rohit Prajapati <roniprajapati652@	<p>Regards,</p> <p>Dont cut tree</p>
9	Ummati Upadhyay	ummati upadhyay <ummati.u@hotmail.com>	<p>Dear MCGM Team,</p> <p>This is with reference to the captioned subject of tree - cutting proposal of 706 Tabebuia rosea trees along the Eastern Express Highway for constructing an elevated road linking Ghokopar and Thane's Anand Nagar.</p> <p>In this connection, I, Ummati Upadhyay, a resident of Andheri West, request you to not execute the same.</p> <p>I am a nature lover, and these trees are very important from point of preservice and environmental health. Even though I live in the Western Suburban region of Mumbai, I often travel to Vikhroli and Thane for personal reasons. These trees bring so much joy when one passes them. Not to forget that Mumbai is already suffering air pollution, and 700 trees on the highway are extremely important for city's air condition.</p> <p>Adding to above, these trees also add to the biodiversity of the City.</p> <p>Please consider any other option to make this road, or an alternate to the project.</p> <p>Best Regards</p>
10	Jaldhi Trivedi	Jaldhi Trivedi <jaldhi_trivedi@elitechcorporation.i	<p>Respected Sir/Madam,</p> <p>I am writing as a resident The Trees, Next to Godrej One, which houses over a thousand families and nearly 4,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway.</p> <p>These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area.</p> <p>We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community.</p> <p>I request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions.</p> <p>Thank you for your attention to this urgent matter.</p>

11	Pooja Jagtap	pooja.jagtap <pjagtap431@gmail.com>	<p>Respected Sir/Madam,</p> <p>I am writing this email as a deeply concerned citizen of Mumbai to express my strong objection to the proposed cutting of more than 700 trees along the Eastern Express Highway road project between Ghatkopar and Thane (Anand Nagar). These trees have stood for decades, providing our city with clean air, shade, and a peaceful environment. The Tabebuia rosea trees, in particular, which bloom beautifully during the winter months, are a symbol of Mumbai's natural charm. Losing them would mean losing a part of our city's identity. While I understand that infrastructure development is essential for the city's growth, it should not come at the cost of destroying precious green cover. I kindly request the concerned authorities to review this proposal carefully and find alternative plans that reduce tree loss — such as route adjustments or elevated construction methods that preserve existing trees. If tree removal is absolutely unavoidable, I urge the BMC to ensure proper transplantation under expert supervision, with regular monitoring and public transparency about the survival rate of transplanted trees. Our city is already facing high levels of air pollution and rising temperatures. Every tree saved today will protect future generations tomorrow. Please treat this as my formal objection to the proposed tree cutting and a humble appeal to protect Mumbai's green lungs. Thank you for your consideration and for your continued work toward balancing development with environmental protection. With sincere regards,</p>
12	Bhavna Chodhari	Bhavna C <patil.gbp1@gmail.com>	<p>Respected Sir/Madam,</p> <p>I am writing as a resident of The Trees Societ, Vikhroli, which houses over a thousand families and nearly 4,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway.</p> <p>These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area.</p> <p>We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community.</p> <p>I request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions.</p> <p>Thank you for your attention to this urgent matter.</p>
13	Arnavaz Balsara	arnavaz.bulsara <arnavaz.bulsara@gmail.com>	<p>Respected Sirs,</p> <p>Understand from the given notices placed on Eastern Express Highway that more than 700 trees & also the Tabebuia rosea trees along Vikhroli are planned to be cut down on account of the MMRDA road project.</p> <p>Every time there is a road construction or any project it's always the trees & forests & the natural environment that we are continuously destroying. Can't there be alternatives? Please do not allow merciless hacking of the trees especially if they are full grown trees which provide shade & clean our already existing polluted air. We need the full grown trees more in today's times x Only concrete is not what we need.</p> <p>Please Sir do look into alternatives <input type="checkbox"/></p> <p>Thanking you,</p>
14	Vaibhav Lodha	Vaibhav Lodha <vaibhav@ftcash.com>	<p>Respected Sir/Madam,</p> <p>I am writing as a resident of Godrej Trees, which houses over a thousand families and nearly 4,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway.</p> <p>These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area.</p> <p>We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community.</p> <p>I request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions.</p> <p>Thank you for your attention to this urgent matter.</p>

15	Karun Kamnampilly	Karun Kamnampilly <karun.kamnampilly@gmail.com>	<p>I am writing as a resident of Godrej The Trees, which houses over a thousand families and nearly 4,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway.</p> <p>These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area.</p> <p>We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity, but also the pride and identity of our community.</p> <p>I request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions.</p> <p>Thank you for your attention to this urgent matter.</p>
16	Dilip Shah	Dilip Shah <dilipshah20304@gmail.com>	<p>I request you to save trees and I object to Cut Over 706 trees along the Eastern Express Highway stretch are likely to be affected due to the MMRDA project that seeks to construct an elevated road linking Ghatkopar and Thane's Anand Nagar.</p> <p>We have very few trees left in the city. Hence to keep our city green & clean please find an alternative to save trees in the above project & oblige.</p> <p>Thanks & Regards</p> <p>Pis do not chop trees for making roads in the name of development for building an elevated road from ghatkopar to thane you are messing up the environment and our life</p>
17	Darayus Bacha	Darayus Bacha <darayusbacha@gmail.com>	<p>" mission_green_mumbai: Over 700 trees along the Eastern Express Highway stretch are likely to be affected due to the MMRDA project that seeks to construct an elevated road linking Ghatkopar and Thane's Anand Nagar.</p> <p>According to officials, Tabebuia rosea trees along Vikhroli—which bloom during winter months and become a major attraction point for commuters on the stretch—are also likely to be affected due to project works.</p> <p>Inviting suggestions and objections from citizens on the tree-cutting proposal until October 16, the Brihanmumbai Municipal Corporation has put up notices on nearly 706 trees along the Eastern Express Highway.</p> <p>Drop email at Se.gardens@mcgm.gov.in"</p> <p>It is our sincere request to find some alternate solution on widening of roads or else these trees not only add beauty and serenity to the said area, it also gives bliss to the passerby from buses, cars and to the commuters. These trees has its own soul as mentioned in our constitution.</p> <p>Please refrain from cutting these and any other trees which supports cleansing of environment In detoxification caused by emissions.</p> <p>Look forward to receiving your support in this.</p> <p>Together we can make this area and Mumbai beautiful to live with good health and happiness.</p>
18	Deepalakshmi I Bhat	Deepalakshmi Bhat <dbhat06@gmail.com>	<p>I am writing this email as a concerned citizen of Mumbai to express my strong objection to the proposed cutting and transplantation of over 700 trees along the Eastern Express Highway for the MMRDA elevated road project between Ghatkopar and Thane (Anand Nagar).</p> <p>These trees, especially the Tabebuia rosea species along the Vikhroli stretch, are not only part of the city's natural beauty but also play a vital role in improving air quality, reducing pollution, and supporting biodiversity. Their blooming during winter adds immense aesthetic and ecological value to our city.</p> <p>I sincerely request the BMC and MMRDA authorities to reconsider the tree-cutting proposal and explore alternative methods of construction that can preserve the existing trees or minimize the impact on them. If transplantation is unavoidable, please ensure that it is done under expert supervision and with complete transparency. Our city needs development, but it must go hand in hand with environmental protection and sustainable practices.</p> <p>Thank you for considering my objection and for your continued efforts to make Mumbai a greener and more livable city.</p> <p>Sincerely,</p>
19	Sagar Borate	Sagar Borate <sagarborate@gmail.com>	<p>I am writing this email as a concerned citizen of Mumbai to express my strong objection to the proposed cutting and transplantation of over 700 trees along the Eastern Express Highway for the MMRDA elevated road project between Ghatkopar and Thane (Anand Nagar).</p> <p>These trees, especially the Tabebuia rosea species along the Vikhroli stretch, are not only part of the city's natural beauty but also play a vital role in improving air quality, reducing pollution, and supporting biodiversity. Their blooming during winter adds immense aesthetic and ecological value to our city.</p> <p>I sincerely request the BMC and MMRDA authorities to reconsider the tree-cutting proposal and explore alternative methods of construction that can preserve the existing trees or minimize the impact on them. If transplantation is unavoidable, please ensure that it is done under expert supervision and with complete transparency. Our city needs development, but it must go hand in hand with environmental protection and sustainable practices.</p> <p>Thank you for considering my objection and for your continued efforts to make Mumbai a greener and more livable city.</p> <p>Sincerely,</p>
20	Nitesh Mehra	nitesh mehra <niteshmehra54@gmail.com>	<p>Piz dont cut trees.</p>
21	Kokila Isharan	Kokila Isharan <kokilasharan@yahoo.com>	<p>Please try save the trees. So beautiful, reminds of the Sakura festival of Japan.</p>
22	Shreya Tater	Shreya Tater <tater.shreyad@gmail.com>	<p>We plead to not cut those trees.</p>

23	Anand Shah <shahanand@protonmail.com>	Anand Shah <shahanand@protonmail.com>	<p>"Inviting suggestions and objections from citizens on the tree-cutting proposal until October 16, the Brihanmumbai Municipal Corporation has put up notices on nearly 706 trees along the Eastern Express Highway along Vikhroli."</p> <p>Regarding above notice, I am extremely disturbed and displeased at this news. Kindly refrain from cutting large beautiful trees in the name of development and convenience. Real development and convenience for us citizens is A Clean Green Mumbai free from corruption and ecological disasters.</p> <p>Thank you. Anand Shah</p>
24	Morgan Dias <meetingmorgan@yahoo.com>	Morgan Dias <meetingmorgan@yahoo.com>	<p>I am writing in objection of cutting down the 700 trees along the Eastern Express Highway stretch due to the MMRDA project that seeks to construct an elevated road linking Chhatkopar and Thane's Anand Nagar.</p> <p>I understand that it is absolutely necessary to ensure the development of the city and the elevated road will definitely help the flow of traffic and reduce congestions but we should find a better way to complete this project without hurting mother earth. It would take several years for these trees to grow back again if we think about replanting. Moreover, it would affect the environment causing drastic high rise in temperatures and leading to global warming.</p> <p>Your thought in reconsidering the cutting of the trees and working around with an alternative solution would really be appreciated and help towards the overall well being of the environment.</p> <p>Perhaps the trees could be uprooted and replanted towards the end of the road. Probably this could be a possible solution but needs to be done extremely carefully and by professionals. The success of transplanting a large tree depends on preserving as much of the root ball as possible, proper timing, and providing the tree with intensive care afterward to help it recover from transplant shock.</p> <p>Do not cut pink flowers trees in Vikhroli</p>
25	Dr. Sangita Shinde	Dr. Sangita Shinde <ssangitarajesh@hotmail.com>	Stop cutting trees immediately
26	Prabhakar Thakur	Prabhakar Thakur <pgcenterprises@gmail.com>	
27	Nita Ashar	Nita Ashar <nitaashar80@gmail.com>	It's a humble request to please not cut trees.
28	Krish Ganatra	Krish ganatra <jitavg@gmail.com>	With the current climate conditions a tree planted hardly survives, and it will worsen for years to come. So the only source of oxygen are the age old trees, as we can't plant new or transplant old ones. Success rate of transplantation is sadly very low, so this should not be a solution for allowing this destruction of precious environment. Please reject this proposal and look for an alternative solution.
29	Shariq Shaikh	Shariq Shaikh <sk.shariq77@gmail.com>	Over 700 trees along the Eastern Express Highway stretch are likely to be affected due to the MMRDA project that seeks to construct an elevated road linking Chhatkopar and Thane's Anand Nagar. The Tabebuia rosea trees along Vikhroli-which bloom during winter months and become a major attraction point for commuters on the stretch-are also likely to be affected due to project works. Request the authority not to cut the trees, and work on project without affecting the trees.
30	Nitesh Naik	Nitesh Naik <niteshnaik7@yahoo.co.in>	We beg you not cut these beautiful Tabebuia rosea trees along Vikhroli for the upcoming infrastructure project. Everyday we are losing more and more nature and beauty to ugly structures built in the name of development! We have so much pollution and yet you'll are thinking of cutting the only things that purify our air? I strongly object to it. Hope better sense prevails.
31	Khushbu Ghia	Khushbu ghia <khushghia@hotmail.com>	Please don't cut the eastern express Highway trees
32	Bhavana Karani	Bhavana Karani <bhavanakarani@gmail.com>	PLEASE DO NOT CUT TREES for the eastern express highway. They are SO precious. Value and conserve !!At this rate of ecological damage, pollution goes up and it's the upcoming generation who will suffer.Work infrastructure around them or elsewhere.
33	Neesha Jhaveri	Neesha Jhaveri <neesha-beaut@gmail.com>	

34	Harish Shetty	harish shetty <harishshetty@yahoo.com>	<p>I am writing as a resident of The Trees, Vikhroli, which houses over a thousand families and nearly 4,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway.</p> <p>These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area.</p> <p>We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community.</p> <p>I request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions.</p> <p>Thank you for your attention to this urgent matter.</p>
35	Prakash Oswal	Prakash Oswal <pravilauto@gmail.com>	<p>We strongly object to this cutting of 706 trees on eastern expressway</p>
36	Hemali Desai	Hemali Desai <desaihemali1409@gmail.com>	<p>I object cutting of trees.</p> <p>Hope you find this email in best of your health I have been a daily commuter on Western express Highway It has one of the most beautiful stretch of roads in Mumbai, the ghatkopar Vikhroli Kamanwar nagar kanjur village section is adorned with the best of ecosystem due the trees and mangroves behind It has been in my understanding that due to development of infrastructure there are some set of trees to be trimmed or cut . As this stretch of road is adorned with the most beautiful and eye pleasing trees like tabebuia rosea trees , request yourself to please avoid cutting or hampering that section of the highway. While no doubt infrastructure projects are required to accommodate the rising population and public convenience, we should take care not harm the nature and create more pollution and natural calamities like soil erosion. Already There has been rampant increase of buildings in the Kamanwar nagar area and agore nagar area . This has already affected the natural cover of that area and the mangroves behind My sincere request to yourself to please avoid cutting trees and using some alternative route for the development of that connector Hoping for saving one of the most beautiful section of Mumbai s western side. I can only request as a citizen of Mumbai</p>
38	Nutan Dhanke	nutan dhanke <nutandhanke@hotmail.com>	<p>Pls dont cut trees .they are our life lines.No trees no rains no water no food .</p>
39	Janhavi Murkute	Janhavi Murkute <janhavimurkute1@gmail.com>	<p>Kindly replant these trees. Also, most importantly please make sure they are replaced by trees that release more oxygen like peepal, banyan trees in suitable places.</p>
40	Janhavi Murkute	Janhavi Murkute <janhavimurkute1@gmail.com>	<p>There are a millions of projects coming up, Mumbai is literally full of buildings and projects, other places apart from mumbai, free from such interventions are more attractive and full of life. We mumbaikars don't need one more project to pollute our environment twice, once while cutting trees and the second time by construction work. I want my home town to be a healthy place to cherish memories and nature is a big part of it please don't cut trees for the sake of one more project. There is truly a lack of balance, hill stations are wonderful and cities are terrible. Mumbai is a city doesn't mean it's a project club ... And a place where there HAS to be no fresh air and trees. Please stop creating such devastations.</p>
41	Shantanu Sharma	Shantanu Sharma <shantanusharma.9211@gmail.com>	<p>No trees should be cut in the name of development.</p>
42	Paras Gandhi	paras gandhi <parasgandhi@yahoo.com>	<p>This is in continuation with your notice of tree cutting along the Eastern Express Highway. Would request you and am strongly against to cut trees for this project. Please find an alternative way of not damaging the environment and not cutting the trees.</p>
43	Ashish Goswami	Ashish goswami <gosw.arnishshoni@gmail.com>	<p>I objected or opposed the tree-cutting proposal by the Brihanmumbai Municipal Corporation on nearly 706 trees along the Eastern Express Highway. Please save tree and save nature.</p>

44	Sanjay Bhargav	Sanjay Bhargav <bhargav.sanjay@gmail.com>	<p>I just want you to know THATTO GROW 1 TREE IT TAKES 25 YEARS,BUT TO CUT TAKES ONLY 25 MINUTES. NOBODY MINDS TREES AND IF THEY LOOKED WELL THEN IT IS AN ASSET TO THE NATION. EVEN THEN YOU WANT TO CUT A TREE PLANT AT TEN OF SIMILAR VARIETIES SO THAT YOUR CHILDREN CAN ENJOY. THANK YOU</p>
45	Rati Uppal	Rati Uppal <ratiuppal@gmail.com>	<p>My sincere appeal to please not cut trees for further development. Do whatever you can without disturbing nature. I think we know by now how much we are suffering on account of the ecological imbalance. At least now we should STOP.</p>
46	Subhadra Gupta	Subhadra Gupta <subhadrag1906@gmail.com>	<p>We are writing as residents of Godrej Platinum which houses over a thousand families and nearly 4,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway. These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area. We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community. We request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions. Thank you for your attention to this urgent matter.</p>
47	Irfan Ahmed Khan	Irfan Ahmed Khan <irfanakhan04@gmail.com>	<p>If the cutting of trees is to facilitate building of elevated road, then I support this initiative. I am writing as a resident of Godrej Society which houses over a thousand families and nearly 4,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway. These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area. We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community. We request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions. Thank you for your attention to this urgent matter.</p>
48	Jashma Kadam	Jashma Kadam <jashmak@gmail.com>	<p>We need more trees and not cutting of trees. Transplanting does not really work as most trees eventually die. Please think of another solution to building the bridge required. I am writing as a resident of Godrej Platinum - Vikhroli East, which houses over a thousand families and nearly 4,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway. These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area. We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community. We request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions. Thank you for your attention to this urgent matter.</p>
49	Torat Shah	Torat Shah <toratdbakshi@gmail.com>	<p>We need more trees and not cutting of trees. Transplanting does not really work as most trees eventually die. Please think of another solution to building the bridge required. I am writing as a resident of Godrej Platinum - Vikhroli East, which houses over a thousand families and nearly 4,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway. These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area. We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community. We request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions. Thank you for your attention to this urgent matter.</p>
50	Ankit Gupta	Ankit Gupta <ankitmani@gmail.com>	<p>We need more trees and not cutting of trees. Transplanting does not really work as most trees eventually die. Please think of another solution to building the bridge required. I am writing as a resident of Godrej Platinum - Vikhroli East, which houses over a thousand families and nearly 4,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway. These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area. We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community. We request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions. Thank you for your attention to this urgent matter.</p>

51	Tina Daniel <daniel.tina.1@gmail.com>	Tina Daniel <daniel.tina.1@gmail.com>	<p>I am writing as a resident of GODREJ PLATINUM, which houses over a thousand families and nearly 4,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway. These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area.</p> <p>We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community.</p> <p>I request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions.</p>
52	Zarana Mody	Zama Mody <zcd.mody@gmail.com>	<p>I am writing as a resident of The Trees, Godrej, Vikhroli East, which houses over a thousand families and nearly 4,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway.</p> <p>These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area.</p> <p>We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community.</p> <p>I request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions.</p>
53	Dolly Mody	dollymody@icloud.com <dollymody@icloud.com>	<p>Let sanity prevail!!!! Please refrain from chopping these trees, we need to align with Nature not go against it</p>
54	Nemisha Ghia	Nemisha Ghia <nemisha.ghia@gmail.com>	<p>I am writing as a resident of [Name of Society/Area], which houses over a thousand families and nearly 4,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway. These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area.</p> <p>We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only Nemisha Ghia</p>
55	Nemisha Ghia	Nemisha Ghia <nemisha.ghia@gmail.com>	<p>Objection to Cutting of Trees on Eastern Express Highway To The Superintendent of Gardens Brihanmumbai Municipal Corporation Respected Sir/Madam, I am writing as a resident of [Name of Society/Area], which houses over a thousand families and nearly 4,0...</p> <ol style="list-style-type: none"> 1. <input type="checkbox"/> "Save trees, save life — because without them, we can't breathe." 2. <input type="checkbox"/> "Cut greed, not green." 3. <input type="checkbox"/> "A tree is a life, not just wood." 4. "Don't make Earth bald — plant trees, don't cut them." 5. "If you cut a tree, you cut your own future."
56	Sunny G. Chauhan	Sunny G Chauhan <sunnychauhan882@gmail.com>	<ol style="list-style-type: none"> 1. "Trees are silent guardians of life — let's not silence them forever." 2. "Every leaf you save is a breath you preserve." 3. "Imagine a world without shade, oxygen, or beauty — that's a world without trees." 4. "Plant trees today for a greener tomorrow." 5. "The best time to plant a tree was 20 years ago. The next best time is now."

57	Doctor D	Doctor D <dmogra88@gmail.com>	As a citizen of India residing in Mumbai I do not support any further developments in the city that comes at cost of our ecology, kindly develop some gardens etc for people to relax, where are we running to with so much mis managed road planning.I SAY NO TO ANY FURTHER DESTRUCTION OF NATURE IN ANY FORM, KINDLY COME UP WITH MORE MEANINGFUL WAYS.
58	Maniksidha Bhambure	maniksidha bhambure <manixidh2001@yahoo.co.in>	A humble request please do not 706 trees instead relocate them at some other place.
59	Saahri Shaikh	S U U B R I <saahri.shaikh@gmail.com>	I hereby request you please stop cutting Tabebuia rosea trees situated in linking Ghatkopar and Thane's Anand Nagar.
60	Vandana	Van Dana <shopandinteract@gmail.com>	ur team can raise a petition online.
61	Krupali Dama	Krupali Dama <krpdama@yahoo.co.in>	Please dont cut trees, as we are already facing air pollution and lungs problem. Can't leave in polluted air with elevated roads.
62	Ravi Srivastava	Ravi Srivastava <adjoinravivi@gmail.com>	Please dont cut trees along the eastern express highway.
63	Sameena Hussain	Sameena Hussain <sameenasarfar2013@gmail.com>	I object on cutting beautiful trees on western express Highway which are beautiful attraction for the commuters. Kindly stop cutting trees which are oxygen for us.
64	Maufik Dalal	MAULIK DALAL <maulik.9139@gmail.com>	Please save the garden We have too less tree in the india.
65	Firos PV	FIROS PV <pvfirosbabu@gmail.com>	Don't cut trees for MMRDA project
66	MKS Dodiya	MKS Dodiya <mkdsodiya1954@gmail.com>	Ye paryavaran k liye nahi katne chahiye M K S Dodiya
67	Bhumi Zaveri	Bhumi Zaveri <zaveribhumi1@gmail.com>	Don't cut trees for MMRDA project
68	Uma Venkat	Uma Venkat <umasvs@yahoo.co.in>	To The Superintendent of Gardens Brihanmumbai Municipal Corporation Email: Sg.gardens@mcgm.gov.in Respected Sir/Madam, I am writing as a resident of [Gundecha Altura CHS, Kanjur Marg], which houses over 200 families and nearly 1000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway. These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area. We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community. I request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions. Thank you for your attention to this urgent matter. Sincerely, Uma Venkat I am writing as a resident of [Gundecha Altura CHS, Kanjur Marg], which houses over 200 families and nearly 1000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway. These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area. We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community. I request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions.

69	Surekha A. Sapate	surekhasapate@converge.net.in <surekhasapate@converge.net.in>	<p>I am writing as a resident of Runwal Forest complex, which houses over a thousand families and nearly 6,000 people; to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway. These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area. We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community. I request that this objection be duly recorded and considered as part of the public consultation process and urge that fair hearings and transparent reviews be conducted before granting any permissions. Thank you for your attention to this urgent matter.</p>
70		gops <gopsonline@gmail.com>	<p>I am writing as a resident of [Name of Society/Area], which houses over a thousand families and nearly 4,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway.</p> <p>These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area.</p> <p>We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community.</p> <p>I request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions.</p>
71	Pratiksha Ladha	pratikshaladha@gmail.com <pratikshaladha@gmail.com>	<p>I am writing as a resident of [Name of Society/Area], which houses over a thousand families and nearly 4,000 people, to strongly object to the proposal for cutting and transplantation of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway.</p> <p>These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike, and its destruction will irreversibly change the character of our area.</p> <p>We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community.</p> <p>I request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions.</p>
72	Pamela Cheema	pamela cheema <pamelacheema@gmail.com>	<p>We, the citizens of Mumbai, are shocked to know that over 700 trees will be cut for an elevated road linking Chhatkopar and Anand Nagar in Thane. What is even more shocking is that this news item was published in the media on October 12 and the last date for suggestions and objections is October 16! Do the citizens and their welfare matter so little to the government that Mumbaiers have been given only 4 days to give their suggestions and objections?</p> <p>We would also like to point out that no email id or address was given to put forth our objections as is usually done.</p> <p>As the citizens of this great city we would like to point out that the green cover of Mumbai is being stripped mercilessly and its environment brutally destroyed for so-called 'development'. We oppose the above proposal vehemently and demand that the plan for the elevated road be modified so that the city's green cover is untouched. In this era of climate change it is imperative that the environment be preserved to avoid disastrous effects on the economy of the country as well as the health and welfare of citizens. We fervently hope that wise counsel prevails and the trees remain untouched.</p>
73	Anamika Sharma	Helping Hands 4 Humanity <helpinghands4humanity/powai@gmail.com>	<p>We, Helping Hands for Humanity, strongly object to the proposed cutting down of 750 trees, including the beautiful pink blossom trees, on Eastern Express Highway. These trees are not just a natural asset but also play a vital role in maintaining ecological balance, improving air quality, and supporting biodiversity.</p> <p>We urge you to explore alternative solutions that would minimize or avoid tree cutting. Some possible alternatives could include: Rerouting the project to avoid tree cutting. Using tree transplanting techniques to relocate trees. Implementing design modifications to protect trees.</p> <p>We request a meeting to discuss this matter further and explore options that balance development needs with environmental conservation.</p>
74	Anamika Sharma	Anamika Sharma <sharmaanamika12@gmail.com>	<p>We, the citizens of Mumbai, are shocked to know that over 700 trees will be cut for an elevated road linking Chhatkopar and Anand Nagar in Thane. What is even more shocking is that this news item was published in the media on October 12 and the last date for suggestions and objections is October 16! Do the citizens and their welfare matter so little to the government that Mumbaiers have been given only 4 days to give their suggestions and objections?</p> <p>We would also like to point out that no email id or address was given to put forth our objections as is usually done.</p> <p>As the citizens of this great city we would like to point out that the green cover of Mumbai is being stripped mercilessly and its environment brutally destroyed for so-called 'development'. We oppose the above proposal vehemently and demand that the plan for the elevated road be modified so that the city's green cover is untouched. In this era of climate change it is imperative that the environment be preserved to avoid disastrous effects on the economy of the country as well as the health and welfare of citizens. We fervently hope that wise counsel prevails and the trees remain untouched.</p>
75	Shubhangi Rasmam	shubhangi Rasmam <shubha_r66@yahoo.in>	<p>I am writing to place my objection against cutting of 706 trees along the Eastern express highway (Mulund-Ghatkopar) stretch for Elevated corridor. Already this highway stretch has far less trees & roadside trees are important for reducing pollution. Hence, I request to not cut these trees but rather consider realignment of the elevated corridor in a way having no impact on these trees.</p>

76	Melya Mbha	Melya Mbha <melyambha@googlemail.com>	<p>Please treat this email as my formal objection to the Eastern Express Highway trees-cutting proposal, including Tabebuia Rosea trees in Vikhroli, as part of the Ghatkopar-Thane elevated road project proposal. Understand the development needs but that need to be balanced alongside longterm environmental and aesthetic needs, especially in a city like Mumbai where there is already a paucity of green cover. Trust you'd arrive at the right decision.</p>
77	Nikhil Checma	Nikhil Checma <nikhilchecma@gmail.com>	<p>To The Superintendent of Gardens, Mr Pardeshi, Byculla, Mumbai.</p> <p>Dear Sir, Cutting of trees between Cheddha Nagar, Ghatkopar and Anand Nagar, Thane</p> <p>We, the citizens of Mumbai, are shocked to know that over 700 trees will be cut for an elevated road linking Ghatkopar and Anand Nagar in Thane. What is even more shocking is that this news item was published in the media on October 12 and the last date for suggestions and objections is October 16! Do the citizens and their welfare matter so little to the government that Mumbaikars have been given only 4 days to give their suggestions and objections?</p> <p>We would also like to point out that no email id or address was given to put forth our objections as is usually done.</p> <p>As the citizens of this great city we would like to point out that the green cover of Mumbai is being stripped mercilessly and its environment brutally destroyed for so-called 'development'. We oppose the above proposal vehemently and demand that the plan for the elevated road be modified so that the city's green cover is untouched.</p> <p>In this era of climate change it is imperative that the environment be preserved to avoid disastrous effects on the economy of the country as well as the health and welfare of citizens. We fervently hope that wise counsel prevails and the trees remain untouched.</p> <p>Regards, Nikhil Bir Singh Checma</p>
78	aditya sampat	aditya sampat <adityasampat@gmail.com>	<p>To The Superintendent of Gardens, Mr Pardeshi, Byculla, Mumbai.</p> <p>Dear Sir,</p> <p>We, the citizens of Mumbai, are shocked to know that over 700 trees will be cut for an elevated road linking Ghatkopar and Anand Nagar in Thane. What is even more shocking is that this news item was published in the media on October 12 and the last date for suggestions and objections is October 16! Do the citizens and their welfare matter so little to the government that Mumbaikars have been given only 4 days to give their suggestions and objections?</p> <p>We would also like to point out that no email id or address was given to put forth our objections as is usually done.</p> <p>As the citizens of this great city we would like to point out that the green cover of Mumbai is being stripped mercilessly and its environment brutally destroyed for so-called 'development'. We oppose the above proposal vehemently and demand that the plan for the elevated road be modified so that the city's green cover is untouched.</p> <p>In this era of climate change it is imperative that the environment be preserved to avoid disastrous effects on the economy of the country as well as the health and welfare of citizens. We fervently hope that wise counsel prevails and the trees remain untouched.</p> <p>Warm Regards, Aditya Sampat, A.S Designs, Interior Designers and Consultants.</p>

79	Kainaz M Kainaz M -kainazm@gmail.com>	<p>To The Superintendent of Gardens, Mr Pardeshi, Byculla, Mumbai</p> <p>Dear Sir, Cutting of trees between Cheddha Nagar, Ghatkopar and Anand Nagar, Thane</p> <p>We, the citizens of Mumbai, are shocked to know that over 700 trees will be cut for an elevated road linking Ghatkopar and Anand Nagar in Thane. What is even more shocking is that this news item was published in the media on October 12 and the last date for suggestions and objections is October 16! Do the citizens and their welfare matter so little to the government that Mumbakars have been given only 4 days to give their suggestions and objections?</p> <p>We would also like to point out that no email id or address was given to put forth our objections as is usually done.</p> <p>As the citizens of this great city we would like to point out that the green cover of Mumbai is being stripped mercilessly and its environment brutally destroyed for so-called 'development'. We oppose the above proposal vehemently and demand that the plan for the elevated road be modified so that the city's green cover is untouched.</p> <p>In this era of climate change it is imperative that the environment be preserved to avoid disastrous effects on the economy of the country as well as the health and welfare of citizens. Our children deserve to live in a city where they can breathe and cutting down so many trees in the name of development is appalling. What kind of city would we leave behind for them? We fervently hope that wise counsel prevails and the trees remain untouched.</p> <p>Regards Kainaz Motivala Mother & resident of Powai</p>
80	Priyanka Kumar Priyanka Kumar <priyanka.design@gmail.com>	<p>To The Superintendent of Gardens, Mr Pardeshi, Byculla, Mumbai</p> <p>Dear Sir, Cutting of trees between Cheddha Nagar, Ghatkopar and Anand Nagar, Thane</p> <p>We, the citizens of Mumbai, are shocked to know that over 700 trees will be cut for an elevated road linking Ghatkopar and Anand Nagar in Thane. What is even more shocking is that this news item was published in the media on October 12 and the last date for suggestions and objections is October 16! Do the citizens and their welfare matter so little to the government that Mumbakars have been given only 4 days to give their suggestions and objections?</p> <p>We would also like to point out that no email id or address was given to put forth our objections as is usually done.</p> <p>As the citizens of this great city we would like to point out that the green cover of Mumbai is being stripped mercilessly and its environment brutally destroyed for so-called 'development'. We oppose the above proposal vehemently and demand that the plan for the elevated road be modified so that the city's green cover is untouched.</p> <p>In this era of climate change it is imperative that the environment be preserved to avoid disastrous effects on the economy of the country as well as the health and welfare of citizens. We fervently hope that wise counsel prevails and the trees remain untouched.</p> <p>—Regards Priyanka Kumar</p>

 Outlook

Objection to Cutting of Trees on Eastern Express Highway

From Uma Venkat <umasvs@yahoo.co.in>

Date Tue 10/14/2025 2:07 PM

To JEETENDRA V PARDESHI <sg.gardens@mcgm.gov.in>

You don't often get email from umasvs@yahoo.co.in. [Learn why this is important](#)

To
The Superintendent of Gardens
Brihanmumbai Municipal Corporation
Email: Sg.gardens@mcgm.gov.in

Respected Sir/Madam,

I am writing as a resident of [Gundecha Altura CHS, Kanjur Marg], which houses over 200 families and nearly 1000 people, to strongly object to the proposal for cutting and transplanted of over 700 trees—including the iconic Tabebuia rosea—along the Eastern Express Highway.

These trees are not just scenic landmarks but also vital for the environment and well-being of the entire locality. Their loss will permanently damage the green cover we all enjoy and take pride in. The blooming pink canopy in winter is a major natural attraction for residents and commuters alike and its destruction will irreversibly change the character of our area.

We urge the authorities to reconsider this decision and explore alternatives that protect both infrastructure needs and our ecological heritage. Mass tree cutting will not only affect air quality and biodiversity but also the pride and identity of our community.

I request that this objection be duly recorded and considered as part of the public consultation process, and urge that fair hearings and transparent reviews be conducted before granting any permissions.

Thank you for your attention to this urgent matter.

Sincerely,

Uma Venkat

 Outlook**SAVE EEH SERVICE ROAD TREES!!!!**

From manasvi bachhav <manasvibachhav27@gmail.com>

Date Thu 10/16/2025 12:53 PM

To JEETENDRA V PARDESHI <sg.gardens@mcgm.gov.in>

You don't often get email from manasvibachhav27@gmail.com. [Learn why this is important](#)

Dear Sir,

I am an architect & urban designer practising in Mulund. I travel on EEH very often and understand the need for easy connectivity through infrastructural upgrades however I can't emphasise enough on the visual, spatial and health benefits of the trees on EEH. The patches on the highway where there are trees significantly reduce the temperatures in that area reducing the heat island effect as well as give us commuters tremendous joy during flowering season along with a sense of pride in a rapidly declining cityscape to name a few critical observations.

I am sure if the designers/ engineers planning the Freeway project apply some critical thinking and have a solution oriented approach, wonders can be built while working with ecology and not against it in the name of progress. Such projects have been undertaken world over with great sensitivity and I believe Mumbai can do the same and be another glorious example.

I urge you to float a RFP from urban designers, experts, architects and engineers for solutions. We will be more than happy to participate in a citizen driven approach, as the city is for its citizens and not just infrastructure.

On behalf of my fellow citizens I urge you to consider this plea/ request with urgency !!!

Yours sincerely,
Manasvi Bachhav

Partner
the Architecture Company

t : 9970421284

Outlook

Conduct a Mapathon to scale greening in Mumbai

From Deepti Talpade <Deepti.Talpade@wri.org>

Date Thu 10/16/2025 2:48 PM

To BHUSHAN ASHOK GAGRANI <mc@mcgm.gov.in>

Cc JEETENDRA V PARDESHI <sg.gardens@mcgm.gov.in>; Dhawal Ashar <Dhawal.Ashar@wri.org>; Rohit Lahoti <Rohit.Lahoti@wri.org>; dnyandevmundhe@gmail.com <dnyandevmundhe@gmail.com>

To,
The Honorable Commissioner,
Brihanmumbai Municipal Corporation (BMC),
Municipal Head Office, Mumbai

Dear Sir,

WRI India, along with TISS and Mumbai University, TISS, and Mumbai University, conducted a Mapathon exercise in the H/East ward in December 2024, with intimation to the BMC's Garden Department. The objective was to ground-truth the data and create a repository of open spaces for potential greening projects and biodiversity enhancement.

This was a highly successful pilot project, involving 43 students who collected over 350 semi-structured interviews and meticulously mapped more than 250 open spaces. The spaces total approximately **142 acres** and span various ownerships (Central/State Government, MMRDA, private, etc.)

To build upon this successful pilot and support the city's goal of increasing vegetation and permeable surfaces to 30-40% by 2030 (as per Mumbai Climate Action Plan), WRI India—in collaboration with the BMC Garden Department—proposes to scale up the Mapathon to six additional wards across the city: B (Zone 1), G/South (Zone 2), P/South (Zone 4), R/South (Zone 5), N (Zone 6), and R/South (Zone 7).

We would like your support and request a brief appointment at your earliest convenience to discuss this scaling plan.

Thank you for your time and consideration.

Deepti Talpade (she/her)

Program Lead – Urban Development and Resilience,
WRI India

+91-9969671197

लोकमत

एमएमआरडीए, महापालिकेला वृक्षतोडीविरोधात नोटीस

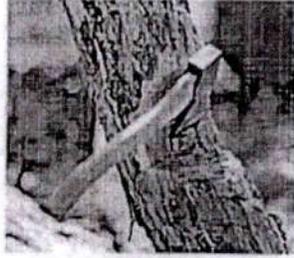
पूर्व मुक्त मार्ग विस्तारीकरण प्रकल्प; स्थानिकांसह पर्यावरणप्रेमींचा विरोध

लोकमत न्यूज नेटवर्क

मुंबई : पूर्व मुक्त मार्गाच्या घाटकोपर-ठाणे दरम्यानच्या विस्तारीकरणाच्या कामासाठी पूर्व द्रुतगती मार्गावरील ३२० झाडे कापण्यात येणार आहेत, तर ३८६ झाडांचे पुनरोपण केले जाणार आहे. मात्र स्थानिक रहिवासी, पर्यावरणप्रेमींनी वृक्षतोडीला कडाडून विरोध केला आहे. तसेच मुंबई महानगर प्रदेश विकास प्राधिकरणाने (एमएमआरडीए) वृक्षतोडीचा निर्णय तत्काळ मागे घ्यावा, अशी मागणीही केली आहे.

या पार्श्वभूमीवर सामाजिक कार्यकर्ते अॅड. सागर देवरे यांनी एमएमआरडीए आयुक्तांना कायदेशीर नोटीस बजावली आहे. पालिकेच्या उद्यान विभागाकडून वृक्षतोडीसाठी परवानग्या मिळाल्याचा आरोपही देवरे यांनी केला आहे.

घाटकोपर-ठाणे प्रवास अतिजलद करण्यासाठी एमएमआरडीएने पूर्व मुक्त मार्ग विस्तारीकरणातर्गत १३ किमी लांबीचा आणि ४० मीटर रुंदीचा मार्ग बांधण्याचा निर्णय घेतला आहे.



स्थानिकांचा विरोध

विस्तारीकरणाच्या कामाला एमएमआरडीएकडून लवकरच सुरुवात होणार आहे. त्याअनुषंगाने पूर्व द्रुतगती मार्गावरील ७०६ झाडे हटविण्यात येणार आहेत. पण मुलुंड, विक्रोळीमधील स्थानिक रहिवाश्यांना विरोध करण्यास सुरुवात केली आहे. या पार्श्वभूमीवर देवरे यांनी शुक्रावारी पालिका आयुक्त आणि महानगर आयुक्त यांनी कायदेशीर नोटीस पाठवून ही वृक्षतोड तत्काळ थांबविण्याची मागणी केली आहे.

“

स्थलांतरित झाडांचा मृत्युदर ८० टक्के आहे. परिपक्व झाडांच्या तोडणीमुळे उष्णतेत वाढ, प्रदूषण शोषण क्षमतेत घट, ध्वनिप्रदूषणातही वाढ होईल. त्यामुळे पर्यावरण उपाय योजनेवरील वायफळ खर्च किती योग्य आहे याचा विचार करावा. अॅड. सागर देवरे, सामाजिक कार्यकर्ते

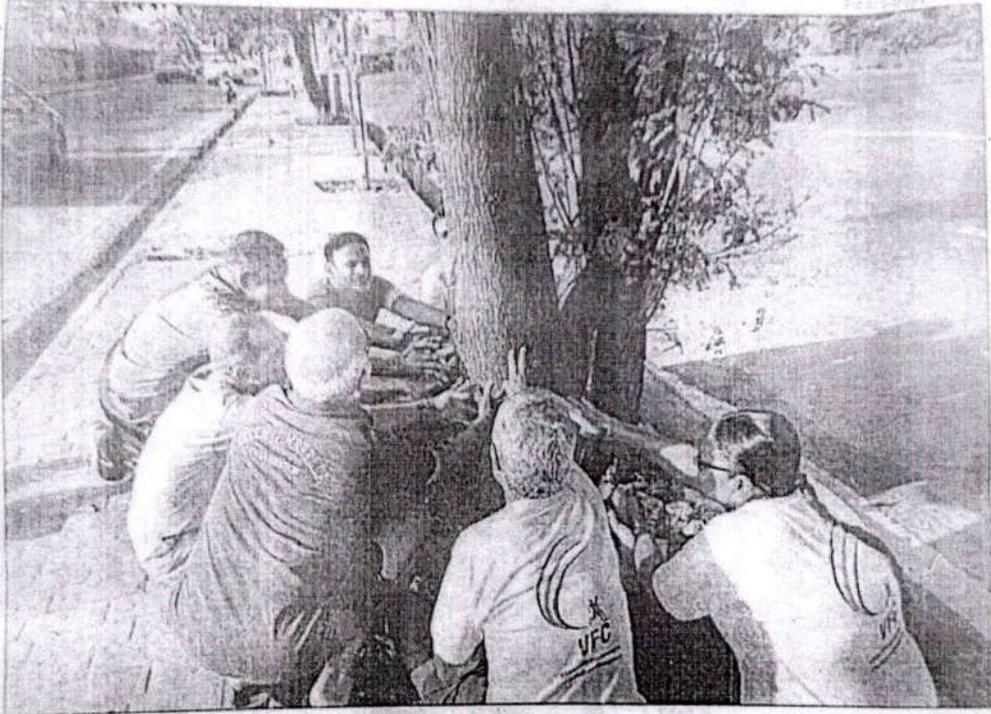
अन्यथा हरित लवादाकडे तक्रार करणार

१ पूर्व द्रुतगती महामार्गावर दोन्ही बाजूला मोठ्या प्रमाणावर हिरवळ असून, त्याचा विक्रोळी, कांजूरमार्ग, मुलुंड परिसरांना फायदा होतो. पण ही हिरवळ नष्ट केल्यास पर्यावरणाचा न्हास होईल.

२ वृक्षतोड न करता प्रकल्प कसा राबवता येईल याचा विचार करण्याची मागणी नोटिसीद्वारे केली आहे. मात्र एमएमआरडीएकडून प्रतिस्पर्धा मिळत नसल्याने हरित लवादाकडे तक्रार करणार असल्याचेही देवरेंनी सांगितले.

Aug 25 granted bail to the sus- diamonds worth over Rs 22.8 after turning off their phones

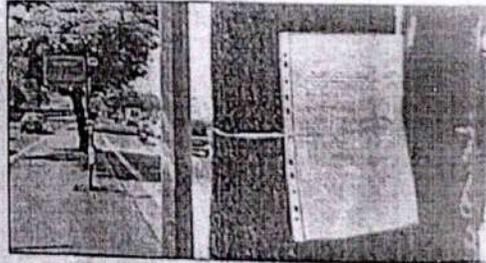
GREENS SEE RED OVER AXING OF 753 TREES FOR FREEWAY EXPANSION, HOLD 'CHIPKO PROTEST'



Mumbai: Taking a leaf out of the Chipko movement's book on forest conservation from the 1970s, members of an environmental outfit from Vikhroli hugged trees along the Eastern Express Highway to protest their proposed felling for the Eastern Freeway expansion project. The group, Green Umbrella Organisation, had planted over 200 saplings along the stretch in 2017-18 and said it was disheartened to see notices for the felling pasted on the trees.

According to a notice issued by BMC, 753 trees between Chedda Nagar in Chembur and Anand Nagar in Thane will be affected—315 to be cut and 438 to be transplanted.

The group asserted that it isn't against development but for members who nurtured the trees for many years, it will be nothing short of a personal loss. "Our members planted and nurtured these trees, even cycling here during summers with cans of water. If any sap-



ling got uprooted in an accident, we came and replanted them and provided support, if required," said Deepak Nichit, an assistant teacher at a Ghatkopar school.

An online petition urging authorities to protect the trees has garnered 2,237 signatures.

The expansion, initiated by MMRDA, aims to enhance connectivity between Mumbai and Thane and involves building a 13.4km elevated corridor from Ghatkopar to Anand Nagar. TNN

BRIHANMUMBAI MUNICIPAL CORPORATION

Office of Dy. Supdt. of Gardens Z-V and Z-VI, Lodha Complex-S division, Gate No.3, Amenity Building, 3rd Floor, Kanjurmarg(East), Mumbai- 400 042.

No. DYSG/TA/P/31/Z- VI, Dt. 24/10/2025

To,
Executive Engineer
(Engineering Dept.) M.M.R.D.A.
Bandra Kurla Complex,
Bandra-E, Mumbai-400 051

Sub : Cutting / transplanting of trees coming in proposed construction of elevated Eastern Free Way, extension from Chheda Nagar to Anand Nagar, Thane in 'N', 'S' & 'T' Ward.

Ref : Your proposal dt. 27.06.2025

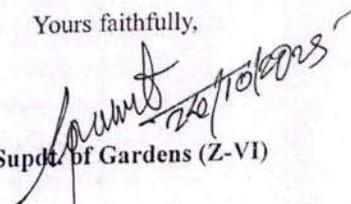
Sir,

Please refer to your proposal regarding above subject matter. In this case, it is to inform you that as per advertisement published in the newspaper dt. 07.10.2025. Hence, you were required to submit the following documents in this office which you have not submitted till date due to which your proposal could not be processed further.

1. Notarised undertaking (format attached)
2. Notice photos of affected trees (close & far)
3. Details, drawing/ sketch regarding new plantation/ transplantation to be carried out on the same layout.
4. NOC of the owner if plot is not in the developer's possession.
5. Geo tagged photographs of trees existing on the alternate location where new plantation/ transplantation is to be carried out.
6. Certified 03 plans mentioning the location for new plantation/ transplantation and existing trees on the plot.

In view of above, you are hereby requested to contact this office & submit the documents mentioned above at the earliest so as to enable this office to process your proposal further.

Yours faithfully,


Dy. Supdt. of Gardens (Z-VI)

मुहम्मदवाडी महानगरपालिका

उप उद्यान अधीक्षक (परि.-5 व 6) यांचे कार्यालय, 3 रा मजला, एम्बेनिटी बिल्डिंग, लोढा कॉम्प्लेक्स, गेट नं. 3,
कांजुरमार्ग (पूर्व), मुंबई - 400 042

क्र. उपउअ/वृप्रा/३१/परि.-६, दि. 2७.१०.२०२५

प्रति,
कार्यकारी अभियंता (अभियंत्रिकी विभाग)
मुंबई महानगर प्रदेश विकास प्राधिकरण
बॉम्बे-कुर्ला कॉम्प्लेक्स, बॉम्बे (पूर्व),
मुंबई - ४०० ०५१

विषय : 'एन', 'एस' आणि 'टी' विभाग क्षेत्रातील छेडा नगर ते आनंद नगर, ठाणे पर्यंत प्रस्तावित पूर्व मुक्त मार्गाच्या विस्तारकामात बाधित वृक्ष कापणे / पुनरोपित करणेबाबत, दिनांक ०७.१०.२०२५ कापण्याबाबत, वृत्तपत्रात प्रसिध्द करण्यात आलेल्या जाहिरातीस नोंदविलेल्या आक्षेपाबाबत.

संदर्भ : १) अवि/छेडानगर ते आनंद नगर/वृ.म.पा./वृक्ष/२०२५/०१
२) सुनावणी आदेश क्र. एसजी/२४९८, दि. २०.१०.२०२५

महोदय,

'एन', 'एस' आणि 'टी' विभाग क्षेत्रातील छेडा नगर ते आनंद नगर, ठाणे पर्यंत प्रस्तावित पूर्व मुक्त मार्गाच्या विस्तारकामात बाधित वृक्ष कापणे / पुनरोपित करणेकरीता परवानगी मिळणेबाबतचा आपला उपरोक्त संदर्भित प्रस्ताव कृपया संदर्भित करावा.

"महाराष्ट्र (नागरी क्षेत्र) झाडांचे संरक्षण व जतन अधिनियम १९७५" (ऑगस्ट, २०२३ पर्यंत सुधारित) मधील तरतूदीनुसार, सदर प्रस्तावाबाबत दि. ०७.१०.२०२५ रोजी वृत्तपत्रात जाहिरात देण्यात आली होती. सदर प्रस्तावावर नागरीकांच्या सुचना व हरकतीबाबतची सुनावणी दि. १६.१०.२०२५ रोजी दुपारी, ४:३० ते ५:०० च्या दरम्यान उद्यान अधीक्षक तथा वृक्ष अधिकारी यांच्या दालनात आयोजित करण्यात आली होती. सदर सुनावणीबाबतचे आदेश उपरोक्त संदर्भ क्र. २ अन्वये ह्या कार्यालयास प्राप्त झाले असून, ई-मेलद्वारे प्राप्त आक्षेप व सुनावणी दरम्यान बहुतांश आक्षेपकर्त्यांनी १) सर्व झाडे वाचवावीत, २) सदर प्रस्तावाची जागा बदलण्याची शक्यता तपासावी व ३) कमीत कमी झाडे कापणी करून, छाटणी होत असल्यास शक्यता तपासावी इ. मुद्दे प्रकर्षाने मांडले आहेत.

तसेच, आक्षेपकर्ते श्री. शिरिष दौडखाने, श्री.जलधी त्रिवेदी, श्रीम. भावना चौधरी, वैभव लोढा, श्री. करुण कन्नमपिल्ली व इतर यांनी विषयांकित कामाच्या अनुषंगाने बैठक आयोजित करून, सदर प्रकल्पाबाबत अधिक माहिती देणेबाबत त्यांच्या आक्षेपांमध्ये नमुद केले आहे.

यारतव, आपणास विनंती करण्यात येते की, विषयांकित प्रकल्पाच्या अनुषंगाने प्राप्त सुनावणी आदेश व प्रकल्पाबाबत विस्तृत माहिती मिळणेबाबत आक्षेपकर्त्यांनी केलेली मागणी इ. करीता आपल्या स्तरावर संबंधितांना बोलवून अथवा ह्या कार्यालयात बैठक आयोजित करून, आक्षेपकर्त्यांचे आक्षेप, शंका, सुचना इ. बाबींचे निराकरण करण्यात यावे. सदर बैठकीचे ठिकाण व वेळ आपल्या कार्यालयामार्फत निश्चित करून, ह्या कार्यालयास अवगत करावे. त्याचप्रमाणे आक्षेपकर्त्यांनाही परस्पर ई-मेलद्वारे कळविण्यात यावे. सोबत जोडलेल्या आक्षेप / सुचना याबाबत आवश्यक ती कारवाई करून, त्याचे अभिप्राय या कार्यालयास शक्य तेवढ्या लवकर कळवावेत. जेणेकरून, सुनावणी आदेशात नमुद केल्यानुसार, सदरच्या अभिप्रायाची प्रत संकेतस्थळावर नागरिकांच्या माहितीकरीता प्रसारित करता येईल व उपरोक्त प्रस्तावाच्या अनुषंगाने पुढील आवश्यक कार्यवाही करणे शक्य होईल. त्याचप्रमाणे सदर प्रकल्पात बाधित होत असलेले जास्तीत जास्त वृक्ष वाचविण्याची शक्यता तपासावी. जसे की रस्ता दुभाजकामध्ये स्थित असलेले परंतु प्रत्यक्ष रस्त्याकरीता बनविण्यात येणा-या खांबांच्या बांधकामात येत नसलेले वृक्ष न कापता किंवा पुनरोपित न करता केवळ छाटणी करून वाचविता येतील का त्याचीही शक्यता तपासावी.

सोबत : १. नागरिकांकडून प्राप्त आक्षेपांची यादी (८० आक्षेप) व आक्षेपांच्या १९ छायांकित प्रती.

२. सुनावणी आदेशाची छायांकित प्रत.

आपला विश्वासू,

उप उद्यान अधीक्षक (परि.-६)

2-6 of file

Adv. Sagar Devre

(B.Com; LLB)

Advocate, High Court

To,

1. **The Municipal Commissioner of Greater Mumbai**
MCGM Head Office, 2nd Floor,
Mahapalika Marg, Opp. Mumbai CSMT,
Mumbai - 400 001
2. **The Commissioner,**
Mumbai Metropolitan Region Development
Authority (MMRDA)
New Administrative Building, E Block BKC,
Bandra (East), Mumbai - 400 051

Subject: Statutory Notice to cancel and set aside the Tree Authority's decision to fell and transplant approximately 706 trees for the Eastern Freeway elevated road extension

Respected Sir/Madam,

This notice is in response to the public notice issued by the BMC's Tree Authority concerning the proposal to cut and transplant a significant number of trees for the elevated road project on the Eastern Express Highway.

I Adv Sagar Kantilal Devre, a social activist, practicing Advocate, been practicing and President of a NGO - "Prayas Sevabhavi Sanstha", hereby raise my strong objections to this proposal on the following grounds: -

Grounds for objection :

Violation of the Precautionary Principle and Right to a Healthy Environment:

The proposed felling and transplantation of mature trees along this vital stretch directly contradicts the "precautionary principle," a cornerstone of environmental law in India.



+91 9819996048
meesagardevre@gmail.com

4, Tara Darshan, Opposite Union Bank,
Hutatma Chafekar Bandhu Marg,
Mulund(East), Mumbai-400081

The project prioritizes infrastructure development over environmental conservation, ignoring the constitutional right to a clean and healthy environment guaranteed under Article 21.

Failure to Adequately Explore Alternatives:

It is not clear from the public domain that all possible alternatives to minimize tree loss were genuinely explored. The project appears to be pursuing the most convenient route rather than the most sustainable one.

For example, realignment of the road's design, using other technologies, or reducing the project's scope could significantly reduce the environmental impact.

Low Survival Rate of Transplanted Trees:

Historical data from Mumbai has shown a very low survival rate for transplanted trees, with some reports citing rates as low as 20%.

The claims of "successful replanting" are often unsubstantiated, and the loss of a mature, oxygen-producing tree cannot be compensated for by a sapling with a high chance of failure.

Inadequate Public Consultation and Hearing:

The process for inviting and hearing suggestions and objections is often rushed and non-transparent, as observed in previous similar projects.

A full and fair hearing must be conducted that provides a genuine opportunity for public engagement and addresses citizen concerns in detail.

Adverse Environmental Impact:

The mass cutting of trees will negatively affect Mumbai's already depleted green cover, leading to higher air pollution, soil erosion, and increased urban heat.

The environmental damage caused by this tree loss is irreversible and will burden future generations with a degraded ecosystem.

Economic Cost vs. Environmental Value:

The cost-benefit analysis for this project seems to have overlooked the immense economic value of the ecosystem services provided

by these trees, including air purification, temperature regulation, and carbon sequestration.

The short-term convenience of a freeway extension does not outweigh the long-term ecological and public health costs.

Therefore, by this statutory notice I request the above authorities:-

Immediate stay on any tree-felling or transplantation activities related to this project.

A comprehensive review of the project, including a transparent and participatory environmental impact assessment (EIA).

Re-evaluation of the project design to explore and adopt alternatives that avoid or minimize tree loss, rather than relying on unproven transplantation.

A public hearing that includes independent environmental experts, citizen representatives, and officials from all relevant departments to present and scrutinize all aspects of the plan.

Full public disclosure of all project-related documents, including the rationale for selecting the current alignment and the compensatory plantation plan.

We trust that the authorities will take our objections seriously and act in the public interest to protect Mumbai's precious green cover. Failing which, we will be forced to explore all available legal remedies, including approaching the National Green Tribunal (NGT).

Sincerely

Adv. Sagar Devre
(Advocate, High Court)

Date: 23.10.2025
Place: Mulund, Mumbai

बुलंदमुलुंड महानगरपालिका
आयुक्तते ये कार्यालय 012203

27 OCT 2025

संख्या ११.११.१३.१४.
१५.१६.१७.१८

क्रमांक MDJ/ 8183
30/10/25

39

आवश्यक त्या कार्यवाहीअर्जित कुख्या सादर/ नवेवित.

30/10/25

प्रशासकीय अधिकारी (अनुक)
म.न.पा. आयुक्त कार्यालय

कायदा अधिकारी

30/10/25

बृहन्मुंबई महानगरपालिका
विधी विभाग (मुख्यालय)
RECEIVED 11.50
3SP
31 OCT 2025
033182
विधी क्रमांक: LO/MC

DYLO (criminal)

LO/MC/33182/JFL0 (CF589)
06 NOV 2025
Superintendent of Garden

For doing needful
Medhvi
4/11/2025

बृहन्मुंबई महानगरपालिका
उद्यान अधीक्षक यांचे कार्यालय
व वक्ष प्राधिकरण
06 NOV 2025
क्रमांक SGI 2804
07/11/25

उ.अ.उ. (Z-I/II, III, IV, V, VI, VII, TA)
प्रशा. अ. VJBU
योग्य त्या कार्यवाही करिता

उद्यान अधीक्षक

उप-उद्यान अधीक्षक
(पूर्व-उपन. 6)
जावक क्र. 2755
दिनांक 07/11/2025

संबंधित विभागाचे सहाय्यक उद्यान अधीक्षक,

एन विभाग

एस विभाग

टी विभाग

मुख्य लिपिक/लिपिक प.व्य./उ.वि.स. (कार्यालय)

योग्य त्या कार्यवाहीसाठी/ बर्षा करावी.

अहवाल दिवसात सादर करावा.

उप उद्यान अधीक्षक (पत्र-६)

012508

BRIHANMUMBAI MUNICIPAL CORPORATION

Office of Dy. Supdt. of Gardens Z-V and Z-VI, Lodha Complex-S division, Gate No.3, Amenity Building, 3rd Floor, Kanjurmarg(East), Mumbai- 400 042.

No. DYSG / 2755 / Z- VI, Dt. 19/11/2025

To,
Adv. Sagar Devre
4, Tara Darshan, Opp. Union Bank,
Hutatma Chafekar, Bandhu Marg,
Mulund (East), Mumbai-400 086

Sub : Statutory Notice of cancel and set aside the Tree Authority's decision to fell and transplant approximately 706 trees for the Eastern Freeway elevated road extension.

Ref : Your letter dt. 27.10.2025 addressed to Hon. Municipal Commissioner.

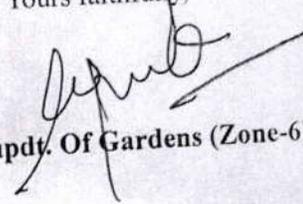
Sir ,

Please refer to your complaint letter dt. 27.10.2025 addressed to Hon. Municipal Commissioner & received in this office from Office of Supdt of Gardens on 07.11.2025. in this case it is to inform you that the proposal regarding cutting 218 trees & transplanting 403 trees coming in proposed construction of elevated Eastern Free Way, extension from Chheda Nagar to Anand Nagar, Thane in 'N', 'S' & 'T' Ward was received in this office on dt. 27.06.2025 from Executive Engineer (Engineering Dept.) M.M.R.D.A. accordingly the site was inspected by the staff of Garden Department and applicant was instructed to include newly planted trees in the tree inventory. Hence the total count of trees was increased from 1331 to 1652, out of the 1652 trees 382 trees were proposed to cut and 341 trees were proposed to transplant. Further meeting was held on 28.08.2025 at this office where Asstt. Manager (Navyug Engineering), Horticulturist & Asstt. Supdt. Of Garden 'N', 'S' 'T' Ward were present. The proposal was reviewed to again check feasibility to save maximum of trees. In reply 17 more trees were saved and the proposal for cutting 320 trees & transplanting 386 trees was processed.

Ward	N ward	S ward	T ward
Total Nos.of trees	581	623	451
No. of trees proposed to cut	118	115	87
No. of trees proposed to transplant	133	103	150
No. of trees proposed to be retained	330	405	214

The Advertisement (Information regarding proposal and hearing) for the said proposal was published in local newspapers and B.M.C. Portal on 07.10.2025. The Hearing for the objections / suggestions received by citizens was conducted on 16.10.2025 at Office of Supdt. Of Gardens & Tree Officer. No citizen was personally present for the hearing. Majority of the objections / suggestions received in this office were regarding Tabebuia trees. It is to inform you that there are 178 tabebuia trees existing on the said stretch from Chheda Nagar to Anand Nagar, Thane out of which 51 trees are affected in the said project. Further letters are sent to MMRDA on dt. 24.10.2025 & 27.10.2025 for submitting the required documents. On submission of compliance from MMRDA proposal will be process further.

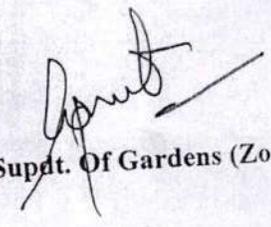
Yours faithfully,


Dy. Supdt. Of Gardens (Zone-6)

Copy to :

A.O. (Hon. Mun. Commissioners Office)

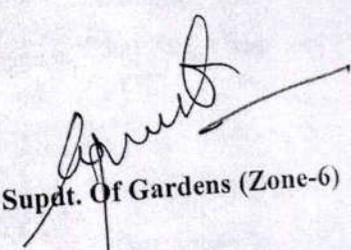
Ref : MDG/8183, dt. 30.10.2025
Submitted for information please.


Dy. Supdt. Of Gardens (Zone-6)

Supdt. Of Gardens & Tree Officer

Sir,

Ref : SG/2804, dt. 07.11.2025
Submitted for information please.


Dy. Supdt. Of Gardens (Zone-6)

2-6
o/c file

Sagar Kantilal Devre (B.Com., LL.B.)
Advocate - High Court

Mobile : 9819996048
Email ID : meesagardevre@gmail.com

4, Tara Darshan, Opp. Union Bank,
Hutatma Chafekar Bandhu Marg,
Mulund (East), Mumbai - 400081

Saturday, 06 December 2025

To
उद्यान अधीक्षक व वृक्ष अधिकारी यांचे कार्यालय
वीरमाता जिजाबाई भोसले उद्यान व प्राणी संग्रहालय
दुसरा मजला हम्बोल्ट पेंग्विन कक्ष
संत सावतामाळी मार्ग भायखळा पूर्व मुंबई - 400027
Phone: 23742162 email: dysg.ta@mcgm.gov.in

बृहन्मुंबई महानगरपालिका उद्यान अधीक्षक यांचे कार्यालय वृक्ष प्राधिकरण 09 DEC 2025 क्रमांक SG/ 3547 09/12/25	(5)
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Copy to: Municipal Commissioner, Adl. Municipal Commissioner
(Eastern Suburbs), Adl. Municipal Commissioner (Projects),
MLA Mr Mihir Kotecha
dysg.ta@mcgm.gov.in; mc@mcgm.gov.in;
amc.es@mcgm.gov.in; amc.projects@mcgm.gov.in;
amc.city@mcgm.gov.in; mihirkotechabjp@gmail.com

(6)
M S (26)
य
उद्यान अधीक्षक

Sir

1. For constructing the Elevated Express Way (EEW) connecting the freeway to Mulund East, about 706 trees from the stretch of Ghatkopar to Mulund are proposed to be cut/transplanted. The advertisement was given on 07/10/2025, and a hearing was held on 16/10/2025.
2. The time for filing objections and consultation was too short. An advertisement was published in Mahasagar (Marathi), which no one reads, and a Urdu paper. Who reads this in the Ghatkopar to Mulund area. You did not give an advertisement in Marathi OR Gujarati paper, which are prominent languages in this area.
3. I have no objection to EEW or tree cutting/transplanting, as long as it is done by following due procedure, letter of law and the spirit of law.
 - a) The tree transplant survival rate is 50% so additional trees will have to be planted.

Sagar Kantilal Devre (B.Com., LL.B.)
Advocate - High Court

- ✓b) For every tree to be cut, at least three times trees are to be planted.
- ✓c) The trees should be transplanted OR new trees should be planted along the EEH only, and not in remote place like Aarey Colony.
- ✓d) The stretch is of about 17000 m in length, giving scope for planting about 3400 trees (maximum) along the roadside at 10 m distance. The existing trees are very few along the roadside.

4. No details are available on the MCGM website. Suggestions, objections received, deliberated, and the conclusion is not available on the MCGM website. Hearing and consultation were not conducted as per the provisions of the 'Maharashtra (Urban Areas) Protection and Preservation of Trees Act, 1975'.

5. We want additional roads like EEH and so also this Elevated Express Way.

6. We want additional access roads to enter Mulund East.

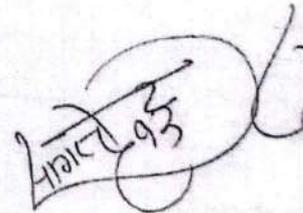
7. We also want greenery and additional tree plantation, in exchange of the 706 trees being cut.

8. If all such details related to EEH and tree cuttings are made available, this will help citizens like us to support the project and the tree plantation drive. It will also help us assist MCGM in gathering funds from CSR and EMP of the construction projects in this area.

9. Please provide the details of the tree cutting and transplanting plan. Please help us avoid unwanted litigation.

REGARDS

Date : Mumbai
 Place : 06/12/2025



Sagar Kantilal Devre
ADVOCATE

BRIHANMUMBAI MUNICIPAL CORPORATION

Office of Dy. Supdt. of Gardens Z-V and Z-VI, Lodha Complex-S division, Gate No.3, Amenity Building, 3rd Floor, Kanjurmarg(East), Mumbai- 400 042.

No. DYSG / 3337 / Z- VI, Dt. 22/12/2025

To,
Adv. Sagar Devre
 4, Tara Darshan, Opp. Union Bank,
 Hutatma Chafekar, Bandhu Marg,
 Mulund (East), Mumbai-400 086

Sub : Proposal regarding cutting 218 trees & transplanting 403 trees coming in proposed construction of elevated Eastern Free Way, extension from Chheda Nagar to Anand Nagar, Thane in 'N', 'S' & 'T' Ward.

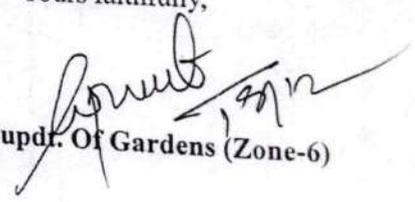
Ref : Your letter dt. 06.12.2025 addressed to Supdt. of Gardens.

Sir ,

Please refer to your complaint letter dt. 06.12.2025 addressed to Supdt of Gardens. in this case it is to inform you that the advertisement regarding the said proposal was published in Marathi, Hindi, English & Urdu Newspapers on dt. 07.10.2025 the list is enclosed herewith. The hearing for the said project was conducted at Supdt of Gardens office on 16.10.2025 but no citizens / members or organization were present physically for the hearing. 320 trees are proposed to cut & 386 trees are proposed to transplant in the said project. In lieu of trees proposed to cut & transplant 7666 trees will be planted as per estimated age of the trees.

The remaining concerns are related to Executive Engineer (Engineering Dept.) M.M.R.D.A. hence your letter is forwarded to Executive Engineer (Engineering Dept.) M.M.R.D.A. for necessary action.

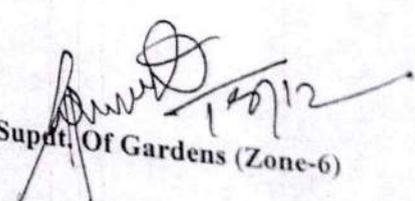
Yours faithfully,


 Dy. Supdt. Of Gardens (Zone-6)

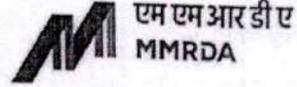
Copy to :

Executive Engineer
 (Engineering Dept.) M.M.R.D.A.
 Bandra Kurla Complex,
 Bandra-E, Mumbai-400 051

Forwarded for necessary action.


 Dy. Supdt. Of Gardens (Zone-6)

o/c



No. MMRDA/ED/EFE/BMC/2025/149

Date: 17/11/2025

To,
The Deputy Superintendent of Gardens (Zone 6),
Office of the Deputy Superintendent of Gardens (Zone 5 & 6),
3rd Floor, Amenity Building, Lodha Complex,
Gate No. 3, Kanjurmarg (East), Mumbai - 400 042.

- Project** :- Construction of Elevated Eastern Freeway Extension from Chheda Nagar to Anand Nagar, Thane
- Subject** :- Regarding objections received in connection with the proposed felling and transplantation of trees affected due to the "Construction of Elevated Eastern Freeway Extension Project from Chheda Nagar to Anand Nagar, Thane."
- Ref** :- 1) Letter from this office No. अवि/ छेडानगर ते आनंद नगर/ वृ. म. पा./वृक्ष/२०२५/०१, Dt: 26/06/2025.
2) Letter from BMC No. उपउअ/वृप्रा/३१/परि.-६, Dt: 27/10/2025

With reference to the above, this office vide reference letter no. 1, had requested permission for transplantation of trees affected by the "Eastern Freeway Extension Project." In this connection, the public hearing on objections and suggestions was conducted on 16.10.2025 between 4:30 p.m. and 5:00 p.m. at the chamber of the Superintendent of Gardens & Tree Officer.

Subsequently, BMC vide reference letter no. 2 has informed that objections have been received from citizens through email submissions, raising concerns regarding preservation of maximum number of trees and suggestions for revising the project alignment. BMC has further advised to organize a meeting in coordination with MMRDA to address and clarify these objections and suggestions.

In this regard, it is submitted that the Brihanmumbai Municipal Corporation (BMC), being the competent Tree Authority under the Maharashtra (Urban Areas) Protection and Preservation of Trees Act, 1975 (Maharashtra Act No. XLIV of 1975), is solely responsible for examining, hearing, and addressing all objections, complaints, and suggestions received from citizens pertaining to the said proposal.

Accordingly, it is requested that the BMC may kindly convene the meeting of objectors at their end to address and clarify the objections raised in relation to the proposed tree felling and

मुंबई महानगर प्रदेश विकास प्राधिकरण
वाढी-सुखी संकुल, वाढी (पूर्व), मुंबई ४०००५९.
ईपीएबीएक्स : +९१ २२ ६५१६ ०००९ / ४०००
www.mmrda.maharashtra.gov.in

transplantation. The MMRDA shall extend full cooperation, including making a detailed project presentation and provide all requisite technical support and clarifications during the meeting so as to facilitate informed discussion and amicable resolution of the objections in coordination with BMC.

Your cooperation in this regard will be highly appreciated for facilitating smooth and timely implementation of the project.

(Digvijay A. Patil)
Superintending Engineer
Engineering Division

Copy to:

- 1) Project Director, M/s Sheladia Associates Inc. in JV with M/s. SMEC International Pty Ltd. - (PMC) for information and necessary action.
- 2) Project Manager, M/s. Navayuga Engineering Company Limited - for information & necessary action.

उप-उद्यान अधीक्षक (पूर्व-उपना रे)-6
जावक क्र. T.A.P./31
दिनांक 25/11/2025

संबंधित विभागाचे सहाय्यक उद्यान अधीक्षक,
एन विभाग
एस विभाग
डी विभाग
मुख्य लिपिक/लिपिक प.व्य./उ.वि.स. (कार्यालय)
योग्य त्या कार्यवाहीसाठी/चर्चा करावी.
अहवाल दिवसात साईर करावा.
उप उद्यान अधीक्षक (परि-६)

वृहन्मुंबई महानगरपालिका

उप उद्यान अधीक्षक (परि.-5 व 6) यांचे कार्यालय, 3 रा मजला, एम्बेनिटी विल्डिंग, लोडा कॉम्प्लेक्स, गेट नं. 3,
कांजुरमार्ग (पूर्व), मुंबई - 400 042

क्र. उपउअ/वृप्रा/३१/परि.-६, दि. २७.११.२०२५

प्रति,
कार्यकारी अभियंता (अभियांत्रिकी विभाग)
मुंबई महानगर प्रदेश विकास प्राधिकरण
वांद्रा-कुर्ला कॉम्प्लेक्स, वांद्रा (पूर्व),
मुंबई - ४०० ०५१

विषय : 'एन', 'एस' आणि 'टी' विभाग क्षेत्रातील छेडा नगर ते आनंद नगर, टाणे पर्यंत प्रस्तावित
पूर्व मुक्त मार्गाच्या विस्तारकामात बाधित वृक्ष कापणे / पुनर्रोपित करणेबाबत, दिनांक
०७.१०.२०२५ कापण्याबाबत, वृत्तपत्रात प्रसिध्द करण्यात आलेल्या जाहिरातीस नोंदविलेल्या
आक्षेपाबाबत.

संदर्भ : १) अवि/छेडानगर ते आनंद नगर/वृ.म.पा./वृक्ष/२०२५/०१
२) MMRDA/ED/EFE/BMC/2025/149, dt. 17.11.2025
3) DYSG/TA/P/31/Z- VI, Dt.24/10/2025

महोदय,

उपरोक्त विषयाच्या अनुषंगाने, आपण सादर केलेले पत्र दि. २५.११.२०२५ रोजी प्राप्त झाले. सदर
पत्रात आपण उद्यान विभागाच्या स्तरावर सुनावणीचे आयोजन करणेबाबत नमुद केले आहे.

तथापि, आपणास कळविण्यात येते की, आपल्या प्रस्तावाबाबत ई-मेलद्वारे प्राप्त झालेल्या आक्षेपांमध्ये
बहुतांश आक्षेपकर्त्यांनी १) सर्व झाडे वाचवावीत, २) सदर प्रस्तावाची जागा बदलण्याची शक्यता तपासावी, ३)
प्रस्तावित पूर्व मुक्त मार्गाच्या संरखनात बदल करावेत व ४) कमीत कमी झाडे कापणी करून, छाटणी होत असल्यास
शक्यता तपासावी इ. मुद्दे प्रकर्षाने मांडले आहेत. तसेच, आक्षेपकर्ते, श्री. शिरिष दौडखाने, श्री.जलधी त्रिवेदी, श्रीम.
भावना चौधरी, वैभव लोडा, श्री. करुण कन्नमपिल्ली व इतर यांनी विषयांकीत प्रकल्पाबाबत माहिती देणेबाबत नमुद
केले आहे.

त्याचप्रमाणे सदर प्रकल्पात बाधित होत असलेले जास्तीत जास्त वृक्ष वाचविण्याची शक्यता तपासावी. जसे
की रस्ता दुभाजकामध्ये स्थित असलेले परंतू प्रत्यक्ष रस्त्याकरीता बनविण्यात येणा-या खांबांच्या बांधकामात येत
नसलेले वृक्ष न कापता किंवा पुनर्रोपित न करता केवळ छाटणी करून वाचविता येतील का त्याचीही शक्यता
तपासावी. याकरीता आपणास दि. २४.१०.२०२५ व दि. २७.१०.२०२५ रोजी ह्या कार्यालयाकडून पत्राद्वारे
कळविण्यात आले होते. त्याबाबत या कार्यालयास अद्यापही कळविण्यात आलेले नाही.

सदर प्रस्तावाची जागा बदलणे, संरखनात बदल करणे, सर्वच झाडे वाचविणे, रस्ता दुभाजकातील झाडे न
कापता फक्त छाटणी करता येईल का इ. बाबत आपल्या कार्यालयामार्फत खुलासा करणे उचित वाटते.

तथापि, आपल्या कार्यालयामार्फत प्राप्त पत्रात उपरोक्त बाबींच्या अनुषंगाने काहीही खुलासा करण्यात
आलेला नाही. तरी, सदर बाबीबाबत आपल्या कार्यालयाचे अभिप्राय लवकरात लवकर देण्यात यावेत. तसेच, दि.
२४.१०.२०२५ रोजीच्या पत्रामध्ये नमुद करण्यात आलेले सर्व बाबींची पुर्तता करावी. जेणेकरून, आपल्या
प्रस्तावाबाबत पुढील आवश्यक कार्यवाही करणे शक्य होईल.

आपला विश्वासू,

010 उप उद्यान अधीक्षक (परि.-६)

बृहन्मुंबई महानगरपालिका

उप उद्यान अधीक्षक (परि.-5 व 6) यांचे कार्यालय, 3 रा मजला, ऍमेनिटी बिल्डिंग, लोढा कॉम्प्लेक्स, गेट नं. 3,
कांजुरमार्ग (पूर्व), मुंबई - 400 042

क्र. उपउअ/वृप्रा/३१/परि.-६, दि. २६.१२.२०२५

प्रति,
कार्यकारी अभियंता (अभियांत्रिकी विभाग)
मुंबई महानगर प्रदेश विकास प्राधिकरण
वांद्रा-कुर्ला कॉम्प्लेक्स, वांद्रा (पूर्व),
मुंबई - ४०० ०५१

विषय : 'एन', 'एस' आणि 'टी' विभाग क्षेत्रातील छेडा नगर ते आनंद नगर, ठाणे पर्यंत प्रस्तावित पूर्व मुक्त मार्गाच्या विस्तारकामात बाधित वृक्ष कापणे / पुनरोपित करणेबाबत, दिनांक ०७.१०.२०२५ कापण्याबाबत, वृत्तपत्रात प्रसिध्द करण्यात आलेल्या जाहिरातीस नोंदविलेल्या आक्षेपाबाबत.

- संदर्भ :** १) अवि/छेडानगर ते आनंद नगर/वृ.म.पा./वृक्ष/२०२५/०१
२) MMRDA/ED/EFE/BMC/2025/149, dt. 17.11.2025
३) DYSG/TA/P/31/Z- VI, Dt.24/10/2025
४) क्र. उपउअ/वृप्रा/३१/परि.-६, दि. २७.११.२०२५

महोदय,

उपरोक्त विषयाच्या अनुषंगाने, आपणास कळविण्यात येते की, संदर्भ क्र.३ अन्वये आपण सदर प्रकल्पात बाधित होत असलेले जास्तीत जास्त वृक्ष वाचविण्याची शक्यता तपासावी. जसे की रस्ता दुभाजकामध्ये स्थित असलेले परंतू प्रत्यक्ष रस्त्याकरीता बनविण्यात येणा-या खांबांच्या बांधकामात येत नसलेले वृक्ष न कापता किंवा पुनरोपित न करता केवळ छाटणी करून वाचविता येतील का त्याचीही शक्यता तपासावी. याकरीता आपणास दि. २४.१०.२०२५ व दि. २७.१०.२०२५ रोजी ह्या कार्यालयाकडून पत्राद्वारे कळविण्यात आले होते. त्याबाबत या कार्यालयास अद्यापही कळविण्यात आलेले नाही.

तसेच, दि. २४.१०.२०२५ रोजीच्या पत्रामध्ये नमुद करण्यात आलेले सर्व बाबींची जसे की, झाडांवर लावण्यात आलेल्या नोटिस छायाचित्रे, हमीपत्र व वृक्ष प्राधिकरणाच्या मानांकानुसार नवीन लावण्यात येणारी झाडे व पुनरोपित करण्यात येणारी ज्या भूभागावर लावण्यात येणार आहेत त्याबद्दलची कागदपत्रे, छायाचित्रे व आराखडा अद्याप या कार्यालयास प्राप्त झाले नसल्याने, सर्व बाबींची पूर्तता करावी. जेणेकरून, आपल्या प्रस्तावाबाबत पुढील आवश्यक कार्यवाही करणे शक्य होईल.

आपला विश्वासू,
OIC उप उद्यान अधीक्षक (परि.-६)



Date: 23/12/2025

To,
The Deputy Superintendent of Gardens (zone 6)
Office of the Deputy Superintendent of Gardens (Zone 5 & 6),
3rd Floor, Amenity Building, Lodha Complex,
Gate No. 3, Kanjurmarg (East), Mumbai - 400 042

- Project** :- Construction of Elevated Eastern Freeway Extension from Chheda Nagar to Anand Nagar, Thane
- Subject** :- Regarding document submission of cutting/transplantation of trees
Objections received in connection with the proposed felling and transplantation of trees affected due to the "Construction of Elevated Eastern Freeway Extension Project from Chheda Nagar to Anand Nagar, Thane."
- Ref** :-
- 1) Letter from this office No. अ. वि. /छेडानगर ते आनंद नगर/वृक्ष/वृ. म. पा./२०२५/८४, दिनांक: १०/०९/२०२५
 - 2) Letter from BMC letter No. DYSG/TA/P/31/Z-VI, Dt: 24/10/2025
 - 3) Letter from BMC No. उपउअ/वृप्रा/31/परि.-६, Dt: 27/10/2025
 - 4) अ. वि. /छेडानगर ते आनंद नगर/वृक्ष/वृ. म. पा./२०२५/१३७, दिनांक:- १०/११/२०२५
 - 5) Letter from this office No. MMRDA/ED/EFE/BMC/2025/149 to BMC, Dt: 17/11/2025.
 - 6) Letter from BMC No. उपउअ/वृप्रा/३१/परि.-६, Dt: 27/11/2025
 - 7) Letter from BMC No. उपउअ/वृप्रा/३१/परि.-६, Dt: 16/12/2025

Sir,

With reference to the above subject and correspondence, it is submitted that the objections received from citizens regarding the proposed felling and transplantation of trees for the Eastern Freeway Extension Project have been examined in detail by this office in consultation with the Project Management Consultant (PMC) and the Contractor.

In compliance with the directives issued by the Tree Authority, a comprehensive review of all feasible alternatives has been carried out including alignment optimization, pier location refinement, construction methodology modifications and the feasibility of pruning in lieu of cutting or transplantation wherever technically possible. The assessments have been undertaken chainage-wise with due consideration to structural safety, traffic operations, geometric design standards and existing utilities.

It is submitted that during the DPR and subsequent detailed engineering stages, multiple alignment options were evaluated with a specific objective to minimize tree impact. The elevated structure has been aligned predominantly within the existing Right of Way of the Eastern Express Highway. Further micro-level design interventions such as localized alignment shifts, repositioning of piers and refinement of span configurations were adopted at several locations particularly between Ch. 4+100 to 6+100 and Ch. 9+100 to 10+800, to avoid dense and mature

मुंबई महानगर प्रदेश विकास प्राधिकरण

वांद्रे-कुर्ला संकुल, वांद्रे (पूर्व), मुंबई ४०००५९.
ईपीएबीएक्स : +९१ २२ ६५९६ ०००९ / ४०००
<https://mmrda.maharashtra.gov.in>

tree clusters. Due to these design optimizations a total of 507 trees have been saved by avoiding direct conflicts with the proposed structure.

As a result of the above measures and based on joint verification by the PMC and Contractor the revised tree inventory reflects a substantial reduction in the number of trees proposed for cutting from 373 to 320 thereby saving 53 trees in line with the recommendations and observations conveyed by BMC. The corresponding increase in trees proposed for transplantation (i.e 386 nos) has also been incorporated in the revised submission. The project further includes a commitment for compensatory plantation of 7666 trees as per applicable norms.

With regard to the feasibility of retaining trees located in road dividers through pruning, it is submitted that each such tree has been examined with respect to pier footprint, mandatory safety clearances, construction envelope, and long-term operational safety. Wherever divider trees were found to be completely outside the structural and safety envelope, pruning has been considered. However, in locations where trees fall within the critical/actual construction or safety zone, retention has not been found technically feasible without compromising structural integrity and public safety.

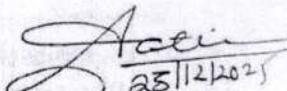
It is also submitted that saving all affected trees or further large-scale shifting of alignment is not feasible at this stage as the alignment has already been finalized after extensive engineering studies, statutory clearances and consideration of traffic and land constraints. Any major deviation would result in significant technical, financial and implementation challenges.

With reference to letter at Sr. no. 2, it is submitted that all major components of the tree census documentation, including geo-tagged photographs and reconciliation of tree counts have been completed. The finalization of transplantation and compensatory plantation locations is presently dependent on allotment of suitable land which has been requested from Hydraulic Engineer, BMC and Additional Municipal Commissioner (Project), BMC vide ref letter at Sr. no. 1 & 4 & the same is awaited.

This office reiterates its commitment to minimize environmental impact to the extent feasible while ensuring safe, efficient, and timely implementation of this vital infrastructure project.

In view of the above, Tree Authority is requested to initiate necessary action for permission towards tree felling and transplantation along the Eastern Express Highway.

Your kind co-operation will be highly appreciated in completing the public project of vital importance in the project timeline.


25/12/2025
(Atul D. Patil)
Executive Engineer
Engineering Division

Copy to:

- 1) Project Director, M/s Sheladia Associates Inc. in JV with M/s. SMEC International Pty. Ltd, - (PMC) for information and necessary action.
- 2) Project Manager, M/s. Navayuga Engineering Company Limited – for information & necessary action.

उप-उद्यान अधीक्षक
(पूर्व-उपनगर)-८

जावक: इ.टा.प. 31

दिनांक 31/12/2024

संबंधित विभागाचे सहाय्यक उद्योग अधीक्षक,

एन विभाग

एस विभाग

टी विभाग

मुख्य लिपिक/लिपिक प.व. / उ.वि.स. (कार्यालय)

योग्य त्या कार्यवाहीसाठी/बर्ष करवावी.

अहवाल दिवस्ततः सादर करावा.

उप उद्यान अधीक्षक (परि-६)

वृहन्मुंबई महानगरपालिका

उप उद्यान अधीक्षक (परि.-5 व 6) यांचे कार्यालय, 3 रा मजला, एंमेनिटी विल्डिंग, लोढा कॉम्प्लेक्स,
गेट नं. 3, कांजुरमार्ग (पूर्व), मुंबई - 400 042

क्र. उपउअ/वृप्रा/३१/परि.-६, दि. ०६ /०१/२०२६

विषय : 'एन', 'एस' आणि 'टी' विभाग क्षेत्रातील छेडा नगर ते आनंद नगर, ठाणे पर्यंत
प्रस्तावित पूर्व मुक्त मार्गाच्या विस्तारकामात वाधित होत असलेले वृक्ष कापणे /
पुनरोपित करण्यास परवानगी मिळणेबाबत.

संदर्भ : १) अ.वि./छेडानगर ते आनंद नगर/वृक्ष /वृ.म.पा./२०२५/८४ दि. १०.०९.२०२५
२) MMRDA/ED/EFE/BMC/2025/206 dt. 23.12.2025

छेडा नगर ते आनंद नगर, ठाणे पर्यंत प्रस्तावित पूर्व मुक्त मार्गाच्या विस्तारकामात वाधित होत असलेले वृक्ष कापणे / पुनरोपित करण्यास परवानगी मिळणेबाबतचा प्रस्ताव, कार्यकारी अभियंता (अभियांत्रिकी विभाग) एम.एम.आर.डी.ए., यांचे कार्यालयामार्फत दि. २७.०६.२०२५ रोजी या कार्यालयास प्राप्त झालेला आहे. सदर प्रस्तावात नमुद पूर्व मुक्त मार्गाच्या विस्तारकाम हे पुर्व उपनगरातील 'एन', 'एस' आणि 'टी' विभाग क्षेत्रात होणार असल्याने, 'एन', 'एस' आणि 'टी' विभागातील उद्यान खात्याच्या संबंधित अधिका-यांमार्फत पाहणी करण्यात आली. त्यानुसार, सदर काम प्रस्तावित असलेल्या क्षेत्रात एकूण १६५५ वृक्ष अस्तित्वात असून, त्यापैकी ७०६ वृक्ष सदर कामात वाधित होत असल्याने, सदरहू वाधित वृक्षांपैकी ३२० वृक्ष कापणे, ३८६ वृक्ष पुनरोपित करणे व उर्वरित १४९ वृक्ष आहे तसेच ठेवणेकरीता मंजूरी प्राप्त करून, महाराष्ट्र (नागरी क्षेत्र) झाडांचे संरक्षण व जतन अधिनियम, १९७५ अंतर्गत कलम ८(३) (क) मधील तरतूदीनुसार वृक्ष काढण्याच्या प्रस्तावाबाबत आक्षेप / सुचना मागविण्यासाठी सदर प्रस्तावाची जाहिरात दि.०७.१०.२०२५ रोजी स्थानिक वृत्तपत्रात तसेच महानगरपालिकेच्या संकेतस्थळावर प्रसिध्द करण्यात आली व सदर जाहिरातीच्या अनुषंगाने दि. १६.१०.२०२५ रोजी सुनावणी घेण्यात आलेली असून, सुनावणीकरीता कोणीही आक्षेपकर्ते उपस्थित राहिले नाहीत.

तथापि, विषयांकित प्रस्तावाच्या अनुषंगाने, ई-मेलद्वारे सुमारे १६२ आक्षेप प्राप्त झाल्याने, कार्यकारी अभियंता (अभियांत्रिकी विभाग) एम.एम.आर.डी.ए., यांना या कार्यालयाचे पत्र क्र. उपउअ/वृप्रा/३१/परि.-६ दि. २७.१०.२०२५ अन्वये, प्रकल्पाच्या तांत्रिक बाबीकरीता, त्यांच्या कार्यालयाच्या स्तरावर सुनावणीचे आयोजन करणेबाबत कळविण्यात आले होते. परंतू, सदरबाबतीत उद्यान खात्यामार्फत सुनावणीचे आयोजन करावे, असे एम.एम.आर.डी.ए कार्यालयामार्फत पत्र क्र. MMRDA/ED/EFE/BMC/2025/149, dt. 25.11.2025 अन्वये कळविण्यात आले आहे. तदनंतर, श्री. विक्रम येंदे (मे. ग्रीन अंब्रेला ऑर्गनायझेशन), श्री. स्टॅलीन (मे. वनशक्ती एन.जी.ओ.) व श्री. सागर देवरे (मे. प्रयास सेवाभावी संस्था) यांनी या कार्यालयाशी संपर्क साधून, त्याचप्रमाणे इतर आक्षेपकर्त्यांकडून ई-मेलद्वारे प्राप्त आक्षेपात सदर प्रकरणी पुनश्चः सुनावणीचे आयोजन करणेबाबत, सुचविले आहे. सदरस्थितीत महानगरपालिका निवडणूक आचारसंहिता सुरु असल्याने, आचारसंहिता संपल्यानंतर दि. २१.०१.२०२६ ते दि. २३.०१.२०२६ ह्या दरम्यान मा. उद्यान अधीक्षक व वृक्ष अधिकारी यांचे कार्यालय, वीरमाता जिजाबाई भोसले उद्यान व प्राणिसंग्रहालय, ३ रा मजला, (कॉन्फरन्स हॉल) हम्बोल्ट पेंग्विन कक्ष, संत सावता माळी मार्ग, भायखळा (पूर्व), मुंबई - ४०००२७ सुमारे १२:०० ते २:०० या कालावधीत पुनश्चः सुनावणी आयोजन करणेकरीता, आपली मंजूरी प्राप्त करणेसाठी सविनय सादर.

मंजूरी प्राप्त झाल्यास, निश्चित करण्यात आलेली तारीख व वेळ याबाबत कार्यकारी अभियंता (अभियांत्रिकी विभाग) एम.एम.आर.डी.ए., तसेच आक्षेपकर्त्यांस अवगत करून, सुनावणीचे आयोजन करण्यात येईल.

मंजूरीकरीता सविनय सादर.

एसजी/९३३९/टीए
०१/२१/२६

उप उद्यान अधीक्षक (परि.-६)

मा. उद्यान अधीक्षक व वृक्ष अधिकारी
महोदय,

उद्यान अधीक्षक

मा. उप आयुक्त (उद्याने)
महोदय,

उप आयुक्त (उद्याने)
उद्यान अधीक्षक

उप-उद्यान अधीक्षक
(पूर्व-उपनगर)- 6
जावक क्र. 303/23
दिनांक 05/01/2026

बृहन्मुंबई महानगरपालिका
उद्यान अधीक्षक यांचे कार्यालय
वृक्ष संरक्षण विभाग
06 JAN 2026
क्रमांक 303/TA/4333

उप आयुक्त (उद्याने) यांचे कार्यालय
क्रमांक: उप आयुक्त/उद्याने/ 3032
जावक दिनांक: 07.01.2026 (C.S.F.)
जावक दिनांक: 08.01.2026

बृहन्मुंबई महानगरपालिका
उद्यान अधीक्षक यांचे कार्यालय
वृक्ष संरक्षण विभाग
09 JAN 2026
क्रमांक 303.MC/1999
12/01/26

O.N.

Matter discussed with
Hon. D.M.C (Members) on
20/1/2026. D.M.C. is
directed to take the
opinion/Remarks of Law
Deptt.
Santosh
07.5.5(26)

उ.अ.उ. (2-I, II, III, IV, V, VI, VII, TA)
प्रशा. अ. VJBU
योग्य उपा कार्यवाही करिता
उद्यान अधीक्षक

उप-उद्यान अधीक्षक
(पूर्व-उपनगर)- 6
जावक क्र. T.P.P. 91
दिनांक 13/01/2026

संबंधित विभागाचे सहाय्यक उद्यान अधीक्षक,
एन विभाग
एस विभाग
टी विभाग
मुख्य नि. वि. / नि. वि. (कार्यालय)
योग्य र. वि. / नि. वि. (कार्यालय)
अहवाल सादर करावा.
उप उद्यान अधीक्षक (परि-6)

BRIHANMUMBAI MUNICIPAL CORPORATION

Office of Dy. Supdt. of Gardens Z-V and Z-VI, Lodha Complex-S division, Gate No.3, Amenity Building, 3rd Floor, Kanjurmarg(East), Mumbai- 400 042.

No. DYSG / ~~77~~ 31 / Z- VI, Dt. 23 / 01 / 2026

Sub : Regarding conducting Public Hearing in view of apprehended NGT proceedings

This office is in receipt of the proposal regarding permission for cutting / transplanted of trees affected by the proposed construction of elevated Eastern Free Way, extension from Chheda Nagar to Anand Nagar, Thane in 'N', 'S' & 'T' Ward jurisdictions, as per the provisions of the Maharashtra (Urban Areas) Protection and Preservation of Trees Act, 1975 and rules framed thereunder.

In this connection, it is submitted that earlier, as per the Tree Act provisions, the Advertisement (Information regarding proposal and hearing) for the said proposal was published in local newspapers in Marathi, Hindi, English & Urdu Newspapers and B.M.C. Portal on 07.10.2025 and a public hearing was conducted on 16.10.2025 at Office of Supdt. Of Gardens & Tree Officer.

During the said public hearing, no citizen / opponent remained present in person, and no objections or suggestions were received physically. However, only suggestion / objection were received through email, which has already been taken on record.

Members of NGO- Green Umbrella Foundation, Shri. Stalin D., Adv. Sagar Devare had also submitted letters related to said proposal. Majority of the objections / suggestions received in this office were related to conducting another hearing for obtaining information regarding the project plan.

Further, in order to submit an appropriate reply to the said suggestion / objection, the necessary remarks and clarification have already been sought from the applicant department, and the same is under process.

It is now brought to the notice of this office through informal sources that some citizens / opponents are stated to have approached the Hon'ble National Green Tribunal (NGT) in respect of the said matter. However, it is pertinent to state that till date, no notice, letter, order, or any official communication from the Hon'ble NGT has been received by this office.

Additionally, it is submitted that citizens are requesting that the public hearing be conducted again, despite the fact that it has already been duly held in accordance with the provisions of the Tree Act. Therefore, as directed by Hon. DMC (Gardens), your legal opinion is requested on whether such a repeat hearing would be legally required or advisable.

In view of the above facts and circumstances, this office seeks your legal opinion and guidance on the following points:

1. Whether, in the absence of any official communication or stay order from the Hon'ble NGT, would it be legally appropriate to proceed with / take the public hearing or further proceedings in the said matter, or
2. Whether the same should be deferred until receipt of any formal communication from the Hon'ble NGT, if any, and
3. Whether conducting another public hearing, as requested by citizens, is legally necessary or otherwise, considering the previous hearing was conducted as per the provisions of the Act.

Your early opinion in the matter is requested, as the proposal pertains to an important infrastructure project and further action is required to be taken in accordance with law.

This is submitted for your kind perusal and necessary guidance.

Pages : 1 to 69.

Dy. Supdt. Of Gardens (Zone-6)

Deputy Law Officer

Legal Department

वृहत्सुबई महानगरपालिका
 विधी विभाग (मुख्यालय)
 RECEIVED (SF)
 23 JAN 2026
 001833
 विधी क्रमांक: 40/1 LOP

DYLO (DRT)
LO/LOP/1833/DYLO (DRT)
 Kunal Yeole

27 JAN 2026 for n/a, discuss
Abmal
 Dy LO DRT 27.1.2026

LO/LOP/1833 29 JAN 2026
 Dy. Suptl. of Garden (Zone VI)

Please depute concerned officer for sub. & discussion

28/01/26
 A/c Kunal Yeole
 -DRT Section,

उप-उद्यान अधीक्षक
 (उप-उप) 76
 क्र. 3760
 दि. 29/01/2026

संबंधित विभागान्ने जबाबदार उद्यान अधीक्षक,
 एन विभाग
 एड्ड विभाग
 टी विभाग
 मुख्य लिपिक/लिपिक-प.व्. / उ.वि.स. (कार्यालय)
 बौध्द त्या कार्यसाहीसाती/बर्धा करावी.
 अहमदाला दिवसात साबर करावा.
 उप उद्यान अधीक्षक (परि-६)